

**Income Tax Appellate Tribunal, Mumbai Benches, Mumbai**

**Constitution of Benches 27.04.2026 to 30.04.2026**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
I & SMC	2	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	3	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D & J	4	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
G & K	5	S/Shri O P Kant, AM & Anikesh Banerjee, JM ( on 27 <sup>th</sup> & 28 <sup>th</sup> April) S/Shri O P Kant, AM & Rahul Chaudhary, JM ( on 29 <sup>th</sup> & 30 <sup>th</sup> April)
F	6	S/Shri N K Choudhry, JM & Jagadish, AM
A	7	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C & H	8	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

**Constitution of Benches 04.05.2026 to 07.05.2026**

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
I & SMC	2	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	3	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	4	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM (on 4 <sup>th</sup> & 5 <sup>th</sup> May)
G	5	S/Shri O P Kant, AM & Rahul Chaudhary, JM
F	6	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	7	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C	8	S/Shri Anikesh Banerjee, JM & Makarand V Mahadeokar, AM
H & K	9 At 2.30 pm	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

### Constitution of Benches 11.05.2026 to 14.05.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	2	S/Shri Amit Shukla, JM & Prabhash Shankar, AM
I & SMC	3	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	4	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseeth, AM
G	6	S/Shri O P Kant, AM & Rahul Chaudhary, JM
H & K	6 (At 2.30 pm)	Shri O P Kant, AM & Smt Kavitha Rajagopal JM
F	7	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	8	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C	9	S/Shri Anikesh Banerjee, JM & Makarand V Mahadeokar, AM

### Constitution of Benches 18.05.2026 to 21.05.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
I & SMC	2	S/Shri Saktijit Dey, VP & Arun Khodpia, AM (on 18 <sup>th</sup> May)
	9	S/Shri Anikesh Banerjee, JM & Arun Khodpia, AM (19 <sup>th</sup> to 21 <sup>st</sup> May)
B	3	S/Shri Amit Shukla, JM & Prabhash Shankar, AM
E & K	4	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseeth, AM
G	6	S/Shri O P Kant, AM & Rahul Chaudhary, JM
F	7	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	8	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C & H	11	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

- 'D' Bench will not function on 6<sup>th</sup> & 7<sup>th</sup> May and the cases fixed will be heard on 11<sup>th</sup> & 12<sup>th</sup> May, 2026 respectively

Sd/-  
[Saktijit Dey]  
VICE PRESIDENT

Dated: 24<sup>th</sup> April, 2026.  
(Hindi version follows)

**INCOME TAX APPELLATE TRIBUNAL**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Prathishtha Bhavan,**  
**101 Maharshi Karve Marg,**  
**Mumbai -400 020.**

**NOTICE**

- “ B ” Bench is cancelled on 18.05.2026

By order

*Swish*

**ASSISTANT REGISTRAR**

**Mumbai.**  
**15.05.2026**



**Income Tax Appellate Tribunal**  
3<sup>rd</sup> and 4<sup>th</sup> Floor, Pratishtha Bhavan,  
Old CGO Building, Maharshi Karve Marg,  
New Marine Lines, Churchgate,  
Mumbai – 400020.



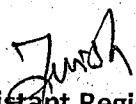

Date: - 08<sup>th</sup> May, 2026

**NOTICE**

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing  
from 11.05.2026 to 26.06.2026 - Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)	PWD
Court Room No. 01	<a href="https://itatmumbai.my.webex.com/meet/crlink1">https://itatmumbai.my.webex.com/meet/crlink1</a>	2644 320 6623	2026
Court Room No. 02	<a href="https://itatmumbai.my.webex.com/meet/crlink2">https://itatmumbai.my.webex.com/meet/crlink2</a>	2642 379 3019	2026
Court Room No. 03	<a href="https://itatmumbai.my.webex.com/meet/crlink3">https://itatmumbai.my.webex.com/meet/crlink3</a>	2640 558 4349	2026
Court Room No. 04	<a href="https://itatmumbai.my.webex.com/meet/crlink4">https://itatmumbai.my.webex.com/meet/crlink4</a>	2642 125 4122	2026
Court Room No. 05	<a href="https://itatmumbai.my.webex.com/meet/crlink5">https://itatmumbai.my.webex.com/meet/crlink5</a>	2643 736 6601	2026
Court Room No. 06	<a href="https://itatmumbai.my.webex.com/meet/crlink6">https://itatmumbai.my.webex.com/meet/crlink6</a>	2642 474 4799	2026
Court Room No. 07	<a href="https://itatmumbai.my.webex.com/meet/crlink7">https://itatmumbai.my.webex.com/meet/crlink7</a>	2640 956 2087	2026
Court Room No. 08	<a href="https://itatmumbai.my.webex.com/meet/crlink8">https://itatmumbai.my.webex.com/meet/crlink8</a>	2641 381 0893	2026
Court Room No. 09	<a href="https://itatmumbai.my.webex.com/meet/crlink9">https://itatmumbai.my.webex.com/meet/crlink9</a>	2642 241 0933	2026
Court Room No. 11	<a href="https://itatmumbai.my.webex.com/meet/crlink11">https://itatmumbai.my.webex.com/meet/crlink11</a>	2641 779 1089	2026

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

  
Assistant Registrar  


**INCOME TAX APPELLATE TRIBUNAL**

**3<sup>rd</sup> & 4<sup>th</sup> Floor, Prathishtha Bhavan,**

**101 Maharshi Karve Marg,**

**Mumbai -400 020.**

**NOTICE**

**Appeals upto the year 2018 fixed before " A " to " G " Benches & " SMC " Bench are to be treated as Old Appeals and will be taken up for hearing and disposal on priority basis.**

**Parties are requested not to seek any adjournment in respect of these appeals, except, under exceptional circumstances.**

**By order**


  
**ASSISTANT REGISTRAR**

**Mumbai.**

**Dated: 15.05.2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4118/MUM/2024	2012-13	[A] AMOGH BUILDCON PVT LTD (E-FILED(RECALLED MATTER))	
2	ITA 3909/MUM/2025	2020-21	[D] ASIAN PAINTS LIMITED (E-FILE)	
3	ITA 5407/MUM/2025	2014-15	[D] MUSAFIR.COM INDIA PRIVATE LIMITED (E-FILE)	
4	ITA 5486/MUM/2025	2018-19	[D] AGNIJWAALA ELECTRONICS SUPPLIERS PRIVATE LIMITED	
5	ITA 7025/MUM/2025	2018-19	[A] LUPIN LIMITED	
6	ITA 8603/MUM/2025	2015-16	[A] SNB INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
7	ITA 8625/MUM/2025	2014-15	[A] ANANDKUMAR NAGARMAL AGRAWAL (E-FILE)	
8	ITA 8671/MUM/2025	2020-2021	[A] AMEY MADHAV BAITULE (E-FILE)	
9	ITA 8683/MUM/2025	2013-14	[D] AGILITY CONSULTANCY PRIVATE LIMITED (E-FILE)	
10	ITA 9176/MUM/2025	2016-17	[A] AMBO VIHAR BUILDING NO-7 CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
11	ITA 255/MUM/2026	2017-18	[A] ARJUN VIJAYNARYAN UPADHYAY	
12	ITA 145/MUM/2026	2015	[D] ACE MARKETING (E-FILE)	
13	ITA 244/MUM/2026	2013-14	[A] SURAJ SALIAN HOTELS PRIVATE LIMITED (E-FILE)	
14	ITA 816/MUM/2026	2018-19	[A] AISHWARYA LIGHT CONSTRUCTION COMPANY	
15	ITA 358/MUM/2026	2013-14	[A] LAXMI MANISH KARNANI	
16	ITA 531/MUM/2026	2018-2019	[A] MANBA FINANCE LTD (E-FILE)	
17	ITA 591/MUM/2026	2019-2020	[A] MANBA FINANCE LTD (E-FILE)	
18	ITA 1326/MUM/2026	2018-19	[A] ADITYA BIRLA FASHION AND RETAIL LIMITED (E-FILE)	
19	ITA 1400/MUM/2026	2011-12	[A] M/S. LOKMAT MEDIA PRIVATE LIMITED	
20	ITA 2203/MUM/2026	2016-2017	[A] ASHOK SHYAM JAISING (E-FILE)	
21	ITA 2205/MUM/2026	2016-17	[A] AFZAL MUSTUFA ANSARI (E-FILE)	
22	ITA 2208/MUM/2026	2015-16	[A] ASHOK HEMANDAS ADNANI (E-FILE)	
23	ITA 2249/MUM/2026	2020-21	[A] AZIMUL REHMAN KHAN (E-FILE)	
24	ITA 2258/MUM/2026	2022-23	[D] AVNI PARESH SHAH (E-FILE)	
25	ITA 2259/MUM/2026	2023-24	[D] AVNI PARESH SHAH (E-FILE)	
26	ITA 2282/MUM/2026	2018-19	[D] ADITYA BIRLA FASHION AND RETAIL LIMITED (E-FILE)	
27	ITA 2287/MUM/2026	2017-18	[D] AAACORP EXIM INDIA PVT LTD (E-FILE)	
28	ITA 2322/MUM/2026	2011-12	[A] ALVI TECH SERVICES PRIVATE LIMITED	
29	ITA 2323/MUM/2026	2010-11	[A] ALVI TECH SERVICES PRIVATE LIMITED	

  
Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF A BENCH FOR 19-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2254/MUM/2025	2018-19	[A] MITASHI EDUTAINMENT PVT. LTD. (E-FILE)	
2	ITA 2255/MUM/2025	2021-22	[A] MITASHI EDUTAINMENT PVT. LTD. (E-FILE)	
3	ITA 6210/MUM/2025	2012-13	[D] ANAND PROJECTS LTD (E-FILE)	
4	ITA 6884/MUM/2025	2012-13	[A] ANAND PROJECTS LIMITED	
5	CO 316/MUM/2025	2012-13	[A] ANAND PROJECTS LTD	
6	ITA 7389/MUM/2025	2012-13	[A] APRICOT CAPITALS PRIVATE LIMITED (E-FILE)	
7	ITA 179/MUM/2026	2018-19	[D] ABNCO VIE WIN ENT PVT LTD (E-FILE)	
8	ITA 1012/MUM/2026	2018-19	[A] ABNCO VIE WIN ENT PRIVATE LIMITED	
9	ITA 599/MUM/2026	2021-22	[D] AMIT MAHENDRAKUMAR MEHTA (E-FILE)	
10	ITA 700/MUM/2026	2019-20	[D] ABANS JEWELS LIMITED (E-FILE)	
11	CO 118/MUM/2026	2019-20	[A] ABANS JEWELS LIMITED	
12	ITA 701/MUM/2026	2019-20	[D] ABHISHEK PRADEEPKUMAR BANSAL (E-FILE)	
13	CO 116/MUM/2026	2019-20	[A] ABHISHEK PRADEEPKUMAR BANSAL	
14	ITA 897/MUM/2026	2023-24	[A] LEIGHTON INDIA CONTRACTORS PVT LTD.	
15	ITA 1130/MUM/2026	2013-14	[D] SANGAM (INDIA) LIMITED (E-FILE)	
16	ITA 1520/MUM/2026	2013-14	[A] AAKASH UNIVERSAL LIMITED (E-FILE)	
17	ITA 1558/MUM/2026	2010-11	[A] AAKASH PROJECTS & INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
18	ITA 2102/MUM/2026	2016-17	[D] ANIBRAIN DIGITAL TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
19	ITA 2119/MUM/2026	2013-14	[D] AAKASH PROJECTS & INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
20	ITA 2121/MUM/2026	2009-10	[D] AAKASH UNIVERSAL LIMITED (E-FILE)	
21	ITA 2349/MUM/2026	2022-23	[D] AL SHAHEEN FROZEN FOODS (E-FILE)	
22	ITA 2352/MUM/2026	2009-10	[D] AAKASH ASHISH REALTORS LIMITED (E-FILE)	
23	ITA 2358/MUM/2026	2016-17	[D] ACCENT INDUSTRIES LTD (E-FILE)	
24	ITA 2365/MUM/2026	2014-15	[D] ANISHA KETAN JAIN (E-FILE)	
25	ITA 2366/MUM/2026	2011-12	[D] AMIT HARIRAM DAMA (E-FILE)	
26	ITA 2394/MUM/2026	2027-28	[A] AMBEKAR CHARITABLE TRUST & RESEARCH CENTRE (E-FILE)	
27	ITA 2411/MUM/2026	2017-18	[A] A-1 CONSTRUCTION NX (E-FILE)	
28	ITA 2415/MUM/2026	2013-14	[D] ABHINAV RAMESH DAMANI (E-FILE)	
29	ITA 2433/MUM/2026	2016-17	[A] ANUPAMA RAJ ANANTHAKRISHNAN (E-FILE)	
30	ITA 2454/MUM/2026	2017-18	[A] ADHAR NAGARI SAHAKARI PATSANSTHA LIMITED (E-FILE)	

  
 Assistant Registrar  
 15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

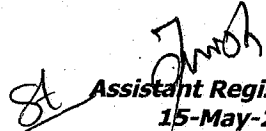
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 701/MUM/2021	2012-13	[A] AJAY SHANKARLAL MITTAL	
2	ITA 702/MUM/2021	2013-14	[A] AJAY SHANKARLAL MITTAL	
3	ITA 1680/MUM/2021	2012-13	[D] SHRI AJAY SHANKARLAL MITTAL	
4	ITA 1681/MUM/2021	2013-14	[D] SHRI AJAY SHANKARLAL MITTAL	
5	ITA 1084/MUM/2025	2013-2014	[A] AJAY SHANKARLAL MITTAL (E-FILING)	
6	ITA 703/MUM/2021	2013-14	[A] ANANYA AJAY MITTAL	
7	ITA 1677/MUM/2021	2013-14	[D] SHRI ANANYA AJAY MITTAL	
8	ITA 817/MUM/2021	2012-13	[A] ARCHANA AJAY MITTAL	
9	ITA 818/MUM/2021	2013-14	[A] ARCHANA AJAY MITTAL	
10	ITA 1678/MUM/2021	2013-14	[D] SMT. ARCHANA AJAY MITTAL	
11	ITA 1679/MUM/2021	2012-13	[D] ARCHANA AJAY MITTAL	
12	ITA 1085/MUM/2025	2013-2014	[A] ARCHANA AJAY MITTAL (E-FILING)	
13	ITA 4750/MUM/2024	2010-11	[A] ACUTE CONSULTANCY LTD (E-FILE)	
14	ITA 4762/MUM/2024	A.Y 2015-16	[A] ACUTE CONSULTANCY LTD	
15	ITA 4763/MUM/2024	A.Y. 2014-15	[A] ACUTE CONSULTANCY LTD (E-FILE)	
16	ITA 4764/MUM/2024	A.Y 2013-14	[A] ACUTE CONSULTANCY LTD (E-FILE)	
17	ITA 4765/MUM/2024	2011-2012	[A] ACUTE CONSULTANCY LTD (E-FILE)	
18	ITA 4810/MUM/2024	2012-13	[A] ACUTE CONSULTANCY LTD (E-FILE)	
19	ITA 5213/MUM/2024	2016-17	[A] ANKIT AGARWAL (E-FILE)	
20	ITA 5338/MUM/2024	2011-12	[A] ASIS CORPORATE ADVISORS LIMITED	
21	ITA 1628/MUM/2025	2010-11	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
22	ITA 1629/MUM/2025	2011-12	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
23	ITA 1630/MUM/2025	2012-13	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
24	ITA 1631/MUM/2025	2013-14	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	

**CAUSE LIST OF A BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 1632/MUM/2025	2014-15	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
26	ITA 1633/MUM/2025	2015-16	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
27	ITA 1634/MUM/2025	2016-17	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
28	ITA 4763/MUM/2025	2021-22	[A] ATIF AFZAL AHMED SHAIKH (E-FILE)	
29	ITA 6808/MUM/2025	2017-18	[D] AWAS DEVELOPERS AND CONSTRUCTIONS PRIVATE LIMITED (E-FILE)	
30	ITA 838/MUM/2026	2012-13	[A] LALIT PIPES AND PIPES PRIVATE LIMITED (E-FILE)	
31	ITA 2116/MUM/2026	2007-08	[D] ASHISH BALRAM NAGPAL (E-FILE)	
32	ITA 2117/MUM/2026	2008-09	[D] ASHISH BALRAM NAGPAL (E-FILE)	
33	ITA 2172/MUM/2026	2004-05	[A] ASHISH BALRAM NAGPAL (E-FILE)	
34	ITA 2173/MUM/2026	2006-07	[A] ASHISH BALRAM NAGPAL (E-FILE)	
35	ITA 2174/MUM/2026	2007-08	[A] ASHISH BALRAM NAGPAL (E-FILE)	
36	ITA 2175/MUM/2026	2008-09	[A] ASHISH BALRAM NAGPAL (E-FILE)	
37	ITA 2459/MUM/2026	2027-28	[A] AMBEKAR CHARITABLE TRUST & RESEARCH CENTRE (E-FILE)	
38	ITA 2475/MUM/2026	2017-18	[D] ALPANA ASHISH MONANI (E-FILE)	
39	ITA 2500/MUM/2026	2026-27	[A] ASHOK BIRLA FOUNDATION (E-FILE)	
40	ITA 2513/MUM/2026	2016-17	[A] ABHISHEK GAUTHAMCHAND JAIN (E-FILE)	
41	ITA 2530/MUM/2026	2017-18	[A] ABHIJEET LADULAL JAIN (E-FILE)	
42	ITA 2558/MUM/2026	2014 - 15	[A] LALIT DHANUKA	
43	ITA 2561/MUM/2026	2014-2015	[A] ANAND VISHWANATH SUREKA (E-FILE)	
44	ITA 2585/MUM/2026	2026-27	[A] AKHIL BHARATIYA KUTCH JAIN GURJAR CHARITABLE TRUST (E-FILE)	
45	ITA 2592/MUM/2026	2011-12	[A] ACTUBE ENTERPRISE (E-FILE)	
46	ITA 2595/MUM/2026	2012-13	[A] ALTA SADGURU JOINT VENTURE (E-FILE)	

  
Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2623/MUM/2026	2022-23	[A] ASK WEALTH ADVISORS PRIVATE LIMITED (E-FILE) (EH)	
2	ITA 7195/MUM/2025	2015-16	[A] MR. AMIT LAMBA	
3	ITA 5823/MUM/2025	2018-2019	[A] LAN FINANCE PRIVATE LIMITED (E-FILE)	
4	ITA 8042/MUM/2025	2012-13	[D] ATUL PROPERTIES (E-FILE)	
5	ITA 8043/MUM/2025	2013-14	[D] ATUL PROPERTIES (E-FILE)	
6	ITA 9164/MUM/2025	2012-13	[A] LAN FINANCE PRIVATE LIMITED	
7	ITA 9165/MUM/2025	2016-17	[A] MESSRS SIDDHI INVESTMENTS	
8	ITA 9516/MUM/2025	2019-20	[D] AGV CONSULTANTS (E-FILE)	
9	ITA 54/MUM/2026	2022-23	[A] AJAY JAYASINH MARIWALA	
10	ITA 182/MUM/2026	2015-16	[A] MUSTAQUE AHMED MERCHANT	
11	ITA 201/MUM/2026	2014-2015	[A] ANAND VISHWANATH SUREKA (E-FILE)	
12	ITA 1316/MUM/2026	NA	[A] ANGEL ONE FOUNDATION (E-FILE)	
13	ITA 1317/MUM/2026	NA	[A] ANGEL ONE FOUNDATION (E-FILE)	
14	ITA 1692/MUM/2026	2018-19	[A] LENYADRI SAHAKARI PATHPEDHI MARYADIT (E-FILE)	
15	ITA 2124/MUM/2026	2017-18	[D] AURUM PLATZ PRIVATE LIMITED	
16	ITA 2179/MUM/2026	2017-18	[A] ASIF FIDAHUSEIN BATLIWALA (E-FILE)	
17	ITA 2190/MUM/2026	2010-11	[A] AMONKER TRADING PRIVATE LIMITED (E-FILE)	
18	ITA 2598/MUM/2026	2019-20	[A] API READYMIX (E-FILE)	
19	ITA 2609/MUM/2026	2020-21	[A] ACHINTYA COMMODITIES PRIVATE LIMITED (E-FILE)	
20	ITA 2610/MUM/2026	2021-22	[A] ACHINTYA COMMODITIES PRIVATE LIMITED (E-FILE)	
21	ITA 2611/MUM/2026	2022-23	[A] ACHINTYA COMMODITIES PRIVATE LIMITED (E-FILE)	
22	ITA 2612/MUM/2026	2023-24	[A] ACHINTYA COMMODITIES PRIVATE LIMITED (E-FILE)	
23	ITA 2613/MUM/2026	2020-21	[A] ACHINTYA SECURITIES LIMITED (E-FILE)	
24	ITA 2614/MUM/2026	2022-23	[A] ACHINTYA SECURITIES LIMITED (E-FILE)	
25	ITA 2615/MUM/2026	2023-24	[A] ACHINTYA SECURITIES LIMITED (E-FILE)	
26	ITA 2619/MUM/2026	2019-2020	[A] M/S LSL HOLDINGS PRIVATE LIMITED (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF B BENCH FOR 18-MAY-2026 (MONDAY)**

**BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7500/MUM/2025	2016-17	[A] NISHANT ASHISH GUPTA	
2	ITA 7501/MUM/2025	2016-17	[A] NISHANT ASHISH GUPTA	Advt to 19-05-2026
3	ITA 8279/MUM/2025	2017-18	[A] NETIZEN ENGINEERING PVT LTD	
4	ITA 382/MUM/2026	2015-16	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
5	ITA 383/MUM/2026	2016-17	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
6	ITA 384/MUM/2026	2017-18	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
7	ITA 385/MUM/2026	2018-19	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
8	ITA 386/MUM/2026	2019-20	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
9	ITA 387/MUM/2026	2020-21	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
10	ITA 388/MUM/2026	2021-22	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
11	ITA 390/MUM/2026	2015-16	[D] MAFARI DEVI CHOUDHARY (E-FILE)	
12	ITA 391/MUM/2026	2015-16	[D] LERADEVI NATHARAMJI CHOUDHARY (E-FILE)	
13	ITA 638/MUM/2026	2015-16	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
14	ITA 639/MUM/2026	2016-17	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	Advt to 20-05-2026
15	ITA 640/MUM/2026	2017-18	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
16	ITA 641/MUM/2026	2018-2019	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
17	ITA 642/MUM/2026	2019-2020	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
18	ITA 643/MUM/2026	2020-2021	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
19	ITA 644/MUM/2026	2021-2022	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
20	ITA 1010/MUM/2026	2015-16	[D] SUREKHA VIJAY MAHAJAN (E-FILE)	
21	ITA 2380/MUM/2026	2026-27	[A] BOMBAY XAVERIAN CORPORATION PVT. LTD. (NOW KNOWN AS THE BOMBAY XAVERIAN CORPORATION) (E-FILE)	
22	ITA 2389/MUM/2026	2013-14	[D] NISHA JHAVERI (E-FILE)	
23	ITA 2396/MUM/2026	2017-18	[D] NAVAJBAI RATAN TATA TRUST (E-FILE)	
24	ITA 2448/MUM/2026	2016-27	[D] NDIA INFRASTRUCTURE FUND (E-FILE)	
25	ITA 2470/MUM/2026	2023-24	[D] BHAGWATI STEEL CAST PVT. LTD. (E-FILE)	
26	ITA 2472/MUM/2026	2018-19	[D] NESCO LIMITED (E-FILE)	
27	ITA 2476/MUM/2026	2023-24	[D] NEW SATARA ZILLA NAGRIK MULTISTATE MULTIPURPOSE COOPERATIVE SOCIETY LTD (E-FILE)	Advt to 21-05-2026
28	ITA 2491/MUM/2026	2022-23	[D] NEW CONSOLIDATED CONSTRUCTION CO LIMITED (E-FILE)	
29	CO 167/MUM/2026	2022-23	[A] NEW CONSOLIDATED CONSTRUCTION CO LIMITED	
30	ITA 2496/MUM/2026	2021-22	[A] BRANDZSTORM INDIA MARKETING PRIVATE LIMITED (E-FILE)	
31	ITA 2497/MUM/2026	2007-08	[A] ESQUE FINMARK PVT LTD (E-FILE)	
32	ITA 2501/MUM/2026	2018-19	[D] NEELAM SANJAY MEHTA (E-FILE)	

  
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**15-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 154/MUM/2025	2015-16	[A] NH SECURITIES LIMITED	
2	ITA 563/MUM/2025	2002-03	[A] NH SECURITIES LIMITED	
3	ITA 1757/MUM/2025	2001-02	[D] NH SECURITIES LTD (E-FILE)	
4	ITA 1758/MUM/2025	2002-03	[D] NH SECURITIES LTD. (E-FILE)	
5	CO 133/MUM/2026	2001-02	[A] NH SECURITIES LTD (E-FILE)	
6	ITA 4617/MUM/2025	2011-12	[A] NIHITA FINANCIAL SERVICES PRIVATE LIMITED	
7	ITA 7500/MUM/2025	2016-17	[A] NISHANT ASHISH GUPTA	
8	ITA 7501/MUM/2025	2016-17	[A] NISHANT ASHISH GUPTA	
9	ITA 8279/MUM/2025	2017-18	[A] NETIZEN ENGINEERING PVT LTD	
10	ITA 9520/MUM/2025	2020	[D] BHAVNA BHARAT DAFTARY (E-FILE)	
11	ITA 813/MUM/2026	2014-15	[A] SHINE STAR	
12	ITA 818/MUM/2026	2019-20	[A] M/S. SOHAM ESTATES	
13	ITA 989/MUM/2026	2019-20	[D] SHRAVAN KUMAR HARKARAM CHOUDHARY (E-FILE)	
14	ITA 990/MUM/2026	2020-21	[D] SHRAVAN KUMAR HARKARAM CHOUDHARY (E-FILE)	
15	ITA 991/MUM/2026	2021-22	[D] SHRAVAN KUMAR HARKARAM CHOUDHARY (E-FILE)	
16	ITA 1143/MUM/2026	A Y 2020-21	[A] SHRAVAN KUMAR HARKARAM CHOUDHARY (E-FILE)	
17	ITA 1144/MUM/2026	A Y 2021-22	[A] SHRAVAN KUMAR HARKARAM CHOUDHARY (E-FILE)	
18	ITA 1125/MUM/2026	2014-15	[D] BHAGERIA INDUSTRIES LIMITED (E-FILE)	
19	ITA 1149/MUM/2026	A Y 2010-11	[A] LATE BHAGWANBHAI KALYANBHAI KUKADIYA REPRESENT BY LEGAL HEIR KHASHIBEN B KUKADIA (E-FILE)	
20	ITA 1592/MUM/2026	2016-17	[A] MADHUBAN MOTORS PRIVATE LIMITED (E-FILE)	
21	ITA 2152/MUM/2026	2020-21	[A] BAJAJ ENERGY PVT LTD	
22	ITA 1757/MUM/2026	2008-09	[A] M/S. STAR BRILLIAN	
23	ITA 2392/MUM/2026	2008-09	[D] STAR BRILLIAN (E-FILE)	
24	ITA 2153/MUM/2026	2018-19	[A] BAJAJ ENERGY PVT LTD	
25	ITA 2333/MUM/2026	2015-16	[A] MR. SANJAY KAUL (E-FILE)	
26	ITA 2343/MUM/2026	2018-19	[A] SURAJ CO OP CREDIT SOCIETY LIMITED (E-FILE)	
27	ITA 2353/MUM/2026	2012-13	[D] SWETAL DIAMONDS (E-FILE)	
28	ITA 2354/MUM/2026	2018-19	[A] SIMCEMENT PRIVATE LIMITED (E-FILING)	
29	ITA 2359/MUM/2026	2011-12	[D] SWETAL DIAMONDS (E-FILE)	
30	ITA 2390/MUM/2026	2026-27	[A] SUNANDA BIRLA FOUNDATION (E-FILE)	
31	ITA 2398/MUM/2026	2026-27	[A] SUNANDA BIRLA FOUNDATION (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF B BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6095/MUM/2025	2021-22	[D] NANDLAL MOHANLAL NARANG (E-FILE)	
2	ITA 9082/MUM/2025	2016-17	[A] M/S. BHARAT UDYOG LIMITED	
3	ITA 9083/MUM/2025	2012-13	[A] M/S. BHARAT UDYOG LIMITED	
4	ITA 9167/MUM/2025	2015-16	[A] M/S. BHARAT UDYOG LIMITED	
5	ITA 9524/MUM/2025	2015-16	[D] SAHANA DWELLERS PRIVATE LIMITED (E-FILE)	
6	ITA 5793/MUM/2025	2009-10	[A] MRS. BHARTI PAVILAL VORA	
7	ITA 5794/MUM/2025	2010-11	[A] MRS. BHARTI RAVILAL VORA	
8	ITA 155/MUM/2026	2018-19	[A] SATISH JAMNADAS DATTANI	
9	ITA 382/MUM/2026	2015-16	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
10	ITA 383/MUM/2026	2016-17	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
11	ITA 384/MUM/2026	2017-18	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
12	ITA 385/MUM/2026	2018-19	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
13	ITA 386/MUM/2026	2019-20	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
14	ITA 387/MUM/2026	2020-21	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
15	ITA 388/MUM/2026	2021-22	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
16	ITA 390/MUM/2026	2015-16	[D] MAFARI DEVI CHOUDHARY (E-FILE)	
17	ITA 391/MUM/2026	2015-16	[D] LERADEVI NATHARAMJI CHOUDHARY (E-FILE)	
18	ITA 638/MUM/2026	2015-16	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
19	ITA 639/MUM/2026	2016-17	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
20	ITA 640/MUM/2026	2017-18	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
21	ITA 641/MUM/2026	2018-2019	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
22	ITA 642/MUM/2026	2019-2020	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
23	ITA 643/MUM/2026	2020-2021	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
24	ITA 644/MUM/2026	2021-2022	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
25	ITA 1010/MUM/2026	2015-16	[D] SUREKHA VIJAY MAHAJAN (E-FILE)	
26	ITA 539/MUM/2026	2018-19	[D] NARESH HARKARAM CHOUDHARY (E-FILE)	
27	ITA 540/MUM/2026	2019-20	[D] NARESH HARKARAM CHOUDHARY (E-FILE)	
28	ITA 541/MUM/2026	2021-22	[D] NARESH HARKARAM CHOUDHARY (E-FILE)	
29	ITA 1145/MUM/2026	A Y 2021-22	[A] NARESH HARKARAM CHOUDHARY (E-FILE)	
30	ITA 917/MUM/2026	2013-14	[A] BERMACO ENERGY SYSTEMS LIMITED	
31	ITA 918/MUM/2026	2015-16	[A] BERMACO ENERGY SYSTEMS LIMITED	
32	ITA 1158/MUM/2026	2018-19	[A] SANJEEV DAYA KHOSLA (E-FILE)	
33	ITA 1338/MUM/2026	2015-16	[A] SHRI MOHAMED RAEES MOHAMED YUSUF SHAIKH	
34	ITA 1141/MUM/2026	2019-20	[A] SANDIP SATISH TAYAL (E-FILE)	
35	ITA 1099/MUM/2026	2017-18	[A] THE NILGIRI DAIRY FARM PRIVATE LIMITED (E-FILE)	

**CAUSE LIST OF B BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
36	ITA 2552/MUM/2026	2020-21	[A] BLOSSOM NANDI (LEGAL REPRESENTATIVE OF THE DECEASED MR. SANTANU NUNDY)	
37	ITA 2553/MUM/2026	N.A	[A] NYKS FOUNDATION	
38	ITA 2554/MUM/2026	N.A	[A] NYKS FOUNDATION	
39	ITA 2564/MUM/2026	2026-27	[A] BAL SHIKSHAN MANDIR TRUST (E-FILE)	
40	ITA 2570/MUM/2026	2026-27	[A] BAL SHIKSHAN MANDIR TRUST (E-FILE)	
41	ITA 2575/MUM/2026	2019-20	[A] NANDKUMAR RAMKRISHNA KUSHE	
42	ITA 2576/MUM/2026	2017-18	[A] NAVNIRMAN DEVELOPERS (E-FILE)	
43	ITA 2579/MUM/2026	2026-27	[A] SHREE NARAYAN RATHI FOUNDATION (E-FILE)	
44	ITA 2581/MUM/2026	2013-14	[A] BHARAT TRADING CORPORATION (E-FILE)	
45	ITA 2589/MUM/2026	2009-10	[A] NILESH NAVINCHANDRA MADIA (E-FILE)	
46	ITA 2380/MUM/2026	2026-27	[A] BOMBAY XAVERIAN CORPORATION PVT. LTD. (NOW KNOWN AS THE BOMBAY XAVERIAN CORPORATION) (E-FILE)	
47	ITA 2389/MUM/2026	2013-14	[D] NISHA JHAVERI (E-FILE)	
48	ITA 2396/MUM/2026	2017-18	[D] NAVAJBAI RATAN TATA TRUST (E-FILE)	
49	ITA 2448/MUM/2026	2016-27	[D] NDIA INFRASTRUCTURE FUND (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 3250/MUM/2025	2015-16	[A] RAGHU MADEVA PATEL (E-FILE)	
2	IT(SS)A 3251/MUM/2025	2018-19	[A] RAGHU MADEVA PATEL (E-FILE)	
3	ITA 4060/MUM/2025	2019-20	[D] PANKAJ RAGHU PATEL (E-FILE)	
4	ITA 4061/MUM/2025	2019-20	[D] NISHIT BECHAR PATEL (E-FILE)	
5	ITA 4608/MUM/2025	2017-18	[A] BUDDHA SRIDHAR VEERA VENKATA NAGA SATYA (E-FILE)	
6	ITA 7181/MUM/2025	2017-18	[A] BUDDHA SRIDHAR VEERA VENKATA NAGA SATYA (E-FILE (C/F))	
7	ITA 800/MUM/2026	2016-17	[A] BHAVESH INDUBHAI DESAI	
8	ITA 819/MUM/2026	2016-17	[A] SAMEENA SHAMSUDDIN SAYED (E-FILE)	
9	ITA 887/MUM/2026	2022-23	[D] BLUEPEARL TRADING COMPANY PRIVATE LIMITED (E-FILE)	
10	ITA 1030/MUM/2026	2013-14	[A] NAVIN KUMAR AGARWAL	
11	ITA 1034/MUM/2026	2018-19	[A] BABULAL DALICHAND SANGHVI (THROUGH LEGAL HEIR-SHRI PARASMAL BABULAL SANGHVI	
12	ITA 1203/MUM/2026	2016-2017	[A] NAVRATTAN BLUE CRETE INDUSTRIES PRIVATE LIMITED (E-FILE)	
13	ITA 1902/MUM/2026	2018-19	[D] NAMAN PHARMA DRUGS (E-FILE)	
14	ITA 2340/MUM/2026	2010-11	[D] NAOZER BEJON BALDAWALA (E-FILE)	
15	CO 157/MUM/2026	2010-11	[A] NAOZER BEJON BALDAWALA (E-FILE)	
16	ITA 2470/MUM/2026	2023-24	[D] BHAGWATI STEEL CAST PVT. LTD. (E-FILE)	
17	ITA 2472/MUM/2026	2018-19	[D] NESCO LIMITED (E-FILE)	
18	ITA 2476/MUM/2026	2023-24	[D] NEW SATARA ZILLA NAGRIK MULTISTATEMULTIPURPOSE COOPERATIVE SOCIETY LTD (E-FILE)	
19	ITA 2491/MUM/2026	2022-23	[D] NEW CONSOLIDATED CONSTRUCTION CO LIMITED (E-FILE)	
20	CO 167/MUM/2026	2022-23	[A] NEW CONSOLIDATED CONSTRUCTION CO LIMITED	
21	ITA 2496/MUM/2026	2021-22	[A] BRANDZSTORM INDIA MARKETING PRIVATE LIMITED (E-FILE)	
22	ITA 2497/MUM/2026	2007-08	[A] ESQUE FINMARK PVT LTD (E-FILE)	
23	ITA 2501/MUM/2026	2018-19	[D] NEELAM SANJAY MEHTA (E-FILE)	
24	ITA 2590/MUM/2026	2025-26	[A] SMT. BHAGIRATHI CHARITABLE TRUST (E-FILE)	
25	ITA 2602/MUM/2026	2025-26	[A] SMT. BHAGIRATHI CHARITABLE TRUST (E-FILE)	
26	ITA 2643/MUM/2026	2015-16	[A] NOWROZ FALI JILLA (E-FILE)	
27	ITA 2645/MUM/2026	2026-27	[A] BAFNA PUBLIC CHARITABLE FOUNDATION (E-FILE)	
28	ITA 2646/MUM/2026	2026-27	[A] BAFNA PUBLIC CHARITABLE FOUNDATION (E-FILE)	
29	ITA 2658/MUM/2026	2018-2019	[A] NARIMAN BHAVAN PREMISES CO- OP SOCIETY LTD. (E-FILE)	
30	ITA 2669/MUM/2026	2020-21	[A] M/S. NEW SIDDHARTH ENTERPRISES (E-FILE)	
31	ITA 2672/MUM/2026	2013-2014	[A] NAVRANG HOSPITALITY PRIVATE LIMITED (E-FILE)	
32	ITA 2678/MUM/2026	2016-17	[A] BRINEL VALERIAN PAIS (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 11**


<b>Sri</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 4696/MUM/2025	2011-12	[A] PARESH VANITLAL SHAH	
2	ITA 6270/MUM/2025	2010-11	[A] PARESH VANITLAL SHAH	
3	ITA 6271/MUM/2025	2010-11	[A] PARESH VANITLAL SHAH	
4	ITA 7680/MUM/2025	2013-14	[A] PARSHVA JITENDRA SHAH	
5	ITA 7757/MUM/2025	2024-25	[A] ASHJIT REALTIES PRIVATE LIMITED	
6	ITA 7758/MUM/2025	2022-23	[A] VAISHNAV DEVELOPERS	
7	ITA 7759/MUM/2025	2021-22	[A] VAISHNAV DEVELOPERS	
8	ITA 7760/MUM/2025	2022-23	[A] OM SHANTI HOUSE	
9	ITA 7761/MUM/2025	2023-24	[A] OM SHANTI HOUSE	
10	ITA 7762/MUM/2025	2024-25	[A] OM SHANTI HOUSE	
11	ITA 8143/MUM/2025	2024-2025	[D] OM SHANTI HOUSE (E-FILE)	
12	ITA 7763/MUM/2025	2024-25	[A] AJMERA MANOR PRIVATE LIMITED	
13	ITA 7802/MUM/2025	2020-21	[D] PARESH MULAYAMCHAND PANDAY (E-FILE)	
14	ITA 9097/MUM/2025	2020-21	[A] CYRUS FEROZE VAID (E-FILE)	
15	ITA 245/MUM/2026	2013-14	[A] PRANAV AJIT ZOTA (E-FILE)	
16	ITA 251/MUM/2026	2017-18	[A] OZONE INFRA PROJECTS (E-FILE)	
17	ITA 265/MUM/2026	2022-23	[A] PUKHRAJ HANJARIMAL MEHTA (E-FILE)	
18	ITA 326/MUM/2026	2013-14	[A] PRAGATI MARINE SERVICES PVT LTD (E-FILE)	
19	ITA 327/MUM/2026	2014-2015	[A] PRAGATI MARINE SERVICES PVT LTD (E-FILE)	
20	ITA 328/MUM/2026	2015-16	[A] PRAGATI MARINE SERVICES PVT LTD (E-FILE)	
21	ITA 329/MUM/2026	2016-17	[A] PRAGATI MARINE SERVICES PRIVATE LIMITED (E-FILE)	
22	ITA 330/MUM/2026	2017-18	[A] PRAGATI MARINE SERVICES PRIVATE LIMITED (E-FILE)	
23	IT(SS)A 2219/MUM/2026	2013-14	[A] I Y CONSTRUCTION (E-FILE)	
24	ITA 2197/MUM/2026	2013-14	[A] OVERSEAS EXPORTS (E-FILE)	
25	ITA 2217/MUM/2026	2018-19	[A] PAROOL PARESH MERCHANT (E-FILE)	

**CAUSE LIST OF C BENCH FOR 18-MAY-2026 (MONDAY)**

**BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 11**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
26	ITA 2248/MUM/2026	2018-19	[A] PALANPUR ENGG & FABRICATIONS LIMITED (E-FILE)	
27	ITA 2252/MUM/2026	2017-18	[A] IL&FS SECURITIES SERVICES LIMITED (E-FILE)	
28	ITA 2297/MUM/2026	2020-21	[D] PRAKASH JADHAVJI KHAKHAR (E-FILE)	
29	ITA 2324/MUM/2026	2017-18	[A] CHINTAMANI JEWELLERY ARCADE PVT LTD	
30	ITA 2325/MUM/2026	2023-24	[A] OUR LADY OF REMEDY CHURCH	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3616/MUM/2024	2012-13	[D] SPARK GEMS (E-FILED)	
2	ITA 3617/MUM/2024	2012-13	[D] SPARK GEMS (E-FILED)	
3	ITA 3649/MUM/2025	2012-13	[A] SPARK GEMS (E-FILE)	
4	ITA 3650/MUM/2025	2012-13	[A] SPARK GEMS (E-FILE)	
5	ITA 6501/MUM/2025	2016-17	[D] PLEXITECH TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
6	CO 318/MUM/2025	2016-17	[A] PLEXITECH TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
7	ITA 7074/MUM/2025	2015-16	[D] PLAY GAMES 24X7 PRIVATE LIMITED (E-FILE)	
8	ITA 7077/MUM/2025	2020-21	[D] PLAY GAMES 24X7 PRIVATE LIMITED (E-FILE)	
9	ITA 8300/MUM/2025	2015-16	[A] PLAY GAMES 24X7 PRIVATE LIMITED	
10	ITA 8301/MUM/2025	2020-21	[A] PLAY GAMES 24X7 PRIVATE LIMITED	
11	ITA 8063/MUM/2025	2020-21	[A] P H COMMODITY MANAGERS PRIVATE LIMITED (E-FILE (SMC))	
12	ITA 8064/MUM/2025	2021-22	[A] P H COMMODITY MANAGERS PRIVATE LIMITED (E-FILE (SMC))	
13	ITA 8065/MUM/2025	2022-23	[A] P H COMMODITY MANAGERS PRIVATE LIMITED (E-FILE (SMC))	
14	ITA 8066/MUM/2025	2023-24	[A] P H COMMODITY MANAGERS PRIVATE LIMITED ((SMC))	
15	ITA 8067/MUM/2025	2020-21	[A] P H SHARE BOOKING PRIVATE LIMITED (E-FILE (SMC))	
16	ITA 8068/MUM/2025	2021-22	[A] P H SHARE BROKING PRIVATE LIMITED (E-FILE (SMC))	
17	ITA 8069/MUM/2025	2022-23	[A] P H SHARE BROKING PRIVATE LIMITED ((SMC))	
18	ITA 8070/MUM/2025	2023-24	[A] P H SHARE BROKING PRIVATE LIMITED (E-FILE (SMC))	
19	ITA 8204/MUM/2025	2020-21	[A] P H FINSERV PRIVATE LIMITED (SMC (E-FILE))	
20	ITA 8205/MUM/2025	2021-22	[A] P H FINSERV PRIVATE LIMITED (SMC (E-FILE))	
21	ITA 8206/MUM/2025	2022-23	[A] P H FINSERV PRIVATE LIMITED (E-FILE)	
22	ITA 8207/MUM/2025	2023-24	[A] P H FINSERV PRIVATE LIMITED (E-FILE)	
23	ITA 8194/MUM/2025	2020-21	[A] PUNJI FINANCIAL AND HIRE PURCHASE SERVICES PRIVATE LIMITED (E-FILE)	
24	ITA 8195/MUM/2025	2021-22	[A] PUNJI FINANCIAL AND HIRE PURCHASE SERVICES PRIVATE LIMITED (SMC (E-FILE))	

**CAUSE LIST OF C BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 8196/MUM/2025	2022-23	[A] PUNJI FINANCIAL AND HIRE PURCHASE SERVICES PRIVATE LIMITED (E-FILE)	
26	ITA 8197/MUM/2025	2023-24	[A] PUNJI FINANCIAL AND HIRE PURCHASE SERVICES PRIVATE LIMITED (E-FILE)	
27	ITA 8198/MUM/2025	2020-21	[A] DIHER DIWIJ MERCANTILE AND CONSULTANCY PRIVATE LIMITED (SMC (E-FILE))	
28	ITA 8199/MUM/2025	2021-22	[A] DIHER DIWIJ MERCANTILE AND CONSULTANCY PRIVATE LIMITED (SMC (E-FILE))	
29	ITA 8200/MUM/2025	2022-23	[A] DIHER DIWIJ MERCANTILE AND CONSULTANCY PRIVATE LIMITED (SMC (E-FILE))	
30	ITA 8201/MUM/2025	2023-24	[A] DIHER DIWIJ MERCANTILE AND CONSULTANCY PRIVATE LIMITED (SMC (E-FILE))	
31	ITA 8371/MUM/2025	2013-14	[A] CHANDULAL NAVJIBHAI PATEL (E-FILE)	
32	ITA 8472/MUM/2025	2017-18	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	
33	ITA 8473/MUM/2025	2018-19	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	
34	ITA 8474/MUM/2025	2019-20	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	
35	ITA 8475/MUM/2025	2021-22	[A] PRAVIN LAVJIBHAI TARSARIA (E-FILE)	
36	ITA 9340/MUM/2025	2020-21	[A] JAYA HEMDEV	
37	ITA 9341/MUM/2025	2021-22	[A] JAYA HEMDEV (E-FILE)	
38	ITA 9342/MUM/2025	2022-23	[A] JAYA HEMDEV (E-FILE)	
39	ITA 9343/MUM/2025	2023-24	[A] JAYA HEMDEV (E-FILE)	
40	ITA 9349/MUM/2025	2020-21	[A] P H CONSULTANT AND ADVISORS PRIVATE LIMITED (E-FILE (SMC))	
41	ITA 9350/MUM/2025	2021-22	[A] P H CONSULTANTS AND ADVISORS PRIVATE LIMITED (E-FILE (SMC))	
42	ITA 9351/MUM/2025	2022-23	[A] P H CONSULTANTS AND ADVISORS PRIVATE LIMITED (E-FILE (SMC))	
43	ITA 9352/MUM/2025	2023-24	[A] P H CONSULTANT AND ADVISORS PRIVATE LIMITED (E-FILE (SMC))	
44	ITA 9353/MUM/2025	2020-21	[A] P H FINANCIALS AND INVESTMENTS PRIVATE LIMITED (E-FILE)	
45	ITA 9354/MUM/2025	2021-22	[A] P H FINANCIALS AND INVESTMENTS PRIVATE LIMITED (E-FILE)	
46	ITA 9355/MUM/2025	2022-23	[A] P H FINANCIALS AND INVESTMENTS PRIVATE LIMITED (E-FILE)	
47	ITA 9356/MUM/2025	2023-24	[A] P H FINANCIAL AND INVESTMENTS PRIVATE LIMITED (E-FILE)	
48	ITA 9369/MUM/2025	2020-21	[A] PARAG HEMDEV (E-FILE)	
49	ITA 9370/MUM/2025	2021-22	[A] PARAG HEMDEV (E-FILE)	

**CAUSE LIST OF C BENCH FOR 19-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
50	ITA 9371/MUM/2025	2023-24	[A] PARAG HEMDEV (E-FILE)	
51	ITA 146/MUM/2026	2017-18	[A] PLACEWELL JOBS PRIVATE LIMITED	
52	ITA 147/MUM/2026	2015-16	[A] PLACEWELL JOBS PRIVATE LIMITED	
53	ITA 441/MUM/2026	2014-2015	[A] PAMPERED HOME PRIVATE LIMITED (E-FILE)	
54	ITA 462/MUM/2026	2018-19	[A] COLOUR YELLOW PRODUCTIONS PVT LTD (E-FILE)	
55	ITA 487/MUM/2026	2018-19	[A] PINAKIN LAXMICHAND SHAH	
56	ITA 488/MUM/2026	2013-14	[A] PINAKIN LAXMICHAND SHAH	
57	ITA 2331/MUM/2026	2018-19	[A] STEESHA SAMIR BHOJWANI	
58	ITA 2332/MUM/2026	2019-20	[A] STEESHA SAMIR BHOJWANI	
59	ITA 2357/MUM/2026	2023-24	[D] CEUTICS BUSINESSES PRIVATE LIMITED (E-FILE)	
60	ITA 2369/MUM/2026	2026-2027	[A] INSPIRA GLOBAL FOUNDATION (E-FILE)	
61	ITA 2374/MUM/2026	2014-15	[A] ITS INDIA PVT. LTD (E-FILE)	
62	ITA 2413/MUM/2026	2006	[D] MICRO PLANTAE LIMITED (E-FILE)	
63	CO 181/MUM/2026	2006	[D] MICRO PLANTAE LIMITED	
64	ITA 2416/MUM/2026	2014-15	[D] CITYGOLD INVESTMENTS PVT LTD (E-FILE)	
65	ITA 2424/MUM/2026	2013-14	[A] M/S PRESTRESS WIRE INDUSTRIES	
66	ITA 2432/MUM/2026	2011-12	[D] PRADEEP RAM MUKHI (E-FILE)	
67	ITA 2488/MUM/2026	2026-2027	[A] INSPIRA GLOBAL FOUNDATION (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5972/MUM/2025	2011-12	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
2	ITA 5973/MUM/2025	2012-13	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
3	ITA 5974/MUM/2025	2012-13	[D] PORTESCAP INDIA PVT. LTD. (E-FILE)	
4	ITA 5975/MUM/2025	2013-14	[D] PORTESCAP INDIA PVT. LTD. (E-FILE)	
5	ITA 5976/MUM/2025	2013-14	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
6	ITA 5977/MUM/2025	2014-15	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 5978/MUM/2025	2015-16	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
8	ITA 6021/MUM/2025	2017-18	[A] PRAKASH HIRACHAND MUTHA (E-FILE)	
9	ITA 6216/MUM/2025	2007	[D] M/S OMKAR HEAVY ENGINEERING LIMITED (E-FILE)	
10	ITA 6217/MUM/2025	2011-12	[D] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
11	ITA 6235/MUM/2025	2016-2017	[D] SHIVAJIRAO SAKHARAM JONDHALE (E-FILE)	
12	ITA 7697/MUM/2025	2019-20	[A] CRYSTAL CONSTRUCTION (E-FILE)	
13	ITA 8095/MUM/2025	2013-14	[D] PROMONT HILLTOP PRIVATE LIMITED (E-FILE)	
14	ITA 8134/MUM/2025	2014	[D] CORAL MARGARET REBEIRO (E-FILE)	
15	ITA 97/MUM/2026	2018-19	[A] PATANJALI CHIKITSALAYA AND STORE	
16	ITA 125/MUM/2026	2023-24	[A] INSTANT TRAVEL SOLUTIONS (E-FILE)	
17	ITA 2520/MUM/2026	2022-23	[A] PRASAD BABAN JAVRAT (E-FILE)	
18	ITA 2521/MUM/2026	2022-23	[A] PRASAD BABAN JAVRAT (E-FILE)	
19	ITA 2522/MUM/2026	2022-23	[A] PRASAD BABAN JAVRAT (E-FILE)	
20	ITA 2523/MUM/2026	2014-2015	[A] CHAMPALAL RAICHAND CHOUHAN (E-FILE)	
21	ITA 2526/MUM/2026	2013-14	[A] PIYALI TRADING COMPANY PRIVATE LIMITED (E-FILE)	
22	ITA 2527/MUM/2026	2014-15	[A] PIYALI TRADING COMPANY PRIVATE LIMITED (E-FILE)	
23	ITA 2528/MUM/2026	2015-16	[A] PIYALI TRADING COMPANY PRIVATE LIMITED (E-FILE)	
24	ITA 2541/MUM/2026	2016-17	[A] CHANDRADEVI GAUTAMCHAND JAIN (E-FILE)	

**CAUSE LIST OF C BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

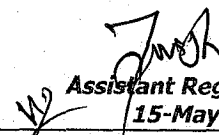
**IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 2542/MUM/2026	2020-21	[A] POONAM CHAMBERS B WING COMMERCIAL PREMISES CO OPERATIVE SOCIETY LTD (E-FILE)	
26	ITA 2547/MUM/2026	2020-21	[D] PAYAL MAHENDRA PAREKH (E-FILE)	
27	ITA 2548/MUM/2026	2012-13	[D] INFRASTIL GLOBAL IMPEX PRIVATE LIMITED (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3028/MUM/2025	2015-16	[D] CHETAN RASIKLAL SHAH (E-FILE)	
2	ITA 5308/MUM/2025	2014-15	[D] CASA BUILDERS PVT LTD (E-FILE)	
3	ITA 5450/MUM/2025	2015-16	[A] CHAITANYA NANDLAL PAREKH (E-FILE)	
4	ITA 5855/MUM/2025	2017-18	[A] PRITESH SURESH SHAH (E-FILE)	
5	ITA 6296/MUM/2025	2012-13	[D] SHAAN INFRA PROJECTS PRIVATE LIMITED (AMALGAMTED. COMPANY HARNESS FINANCIAL SERVICES PRIVTE LTD. (E-FILE)	
6	CO 31/MUM/2026	2012-13	[A] SHAAN INFRA PROJECTS PRIVATE LIMITED (AMALGAMTED COMPANY HARNESS FINANCIAL SERVICES PRIVTE LTD.	
7	ITA 7193/MUM/2025	2022-23	[A] ORBIT VENTURES DEVELOPERS	
8	ITA 7996/MUM/2025	2016	[D] PRABHAT TECHNOLOGIES INDIA LIMITED (E-FILE)	
9	ITA 22/MUM/2026	2018-19	[A] PRAKASH PARMANAND NATHANI (E-FILE)	
10	ITA 423/MUM/2026	2022-23	[A] SHRI CUTCHI LOHANA MAHAJAN BOMBAY	
11	ITA 621/MUM/2026	2018-19	[A] PURVI NIHAL SHAH (E-FILE)	
12	ITA 710/MUM/2026	2018-19	[A] PARTH DEVELOPERS (E-FILE)	
13	ITA 714/MUM/2026	2015-16	[A] CABLE CORPORATION OF INDIA LTD.	
14	ITA 1576/MUM/2026	2017-18	[A] PRINTRADE ISSUES (INDIA) PRIVATE LIMITED	
15	ITA 2571/MUM/2026	2016-17	[A] POLYRUB COOPER STANDARD FTS PRIVATE LIMITED (E-FILE)	
16	ITA 2599/MUM/2026	NA	[A] CHINCHPOKLI SARVAJANIK UTSAV MANDAL (E-FILE)	
17	ITA 2600/MUM/2026	NA	[A] CHINCHPOKLI SARVAJANIK UTSAV MANDAL (E-FILE)	
18	ITA 2616/MUM/2026	2018-19	[A] M/S. PADMAVATI DEVELOPERS (E-FILE)	
19	ITA 2642/MUM/2026	2020-21	[A] IPSOS RESEARCH PRIVATE LIMITED (E-FILE)	
20	ITA 2673/MUM/2026	2016-17	[A] OXYGEN BIO-RESEARCH PRIVATE LIMITED (NOW MERGED WITH PIRAMAL FINANCE LTD) (E-FILE)	
21	ITA 2674/MUM/2026	2015-16	[A] CLASSIC SHARE & STOCK BROKING SERVICES LIMITED (E-FILE)	
22	ITA 2750/MUM/2026	2026-27	[A] CHILD SAVE FOUNDATION (E-FILE)	
23	ITA 2754/MUM/2026	2018-2019	[A] INDO AMINES LIMITED (E-FILE)	

  
Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8424/MUM/2025	2018-19	[A] MAAN HOUSING DEVELOPMENT (E-FILE) (F08)	
2	ITA 6102/MUM/2024	2010-11	[A] DINESH M KOTHARI (E-FILING)	
3	ITA 6768/MUM/2024	2012-13	[A] RAKESH BABULAL SHAH (E-FILING)	
4	ITA 2007/MUM/2025	2017-18	[A] DYNAMATIC DEVELOPERS PRIVATE LIMITED (E-FILE)	
5	ITA 2981/MUM/2025	2017-18	[D] DYNAMATIC DEVELOPERS PRIVATE LIMITED (E-FILE)	
6	ITA 2865/MUM/2025	2018-19	[A] DICET CREATIVE VENTURES(INDIA) PRIVATE LI(FORMERLY KNOWN AS MORGAN CREDITS PRIVATE LIMITED )	
7	ITA 3088/MUM/2025	2017-18	[D] MORGAN CREDITS PRIVATE LIMITED (E-FILE)	
8	ITA 3089/MUM/2025	2018-19	[D] MORGAN CREDITS PRIVATE LIMITED (E-FILE)	
9	ITA 3974/MUM/2026	2022-23	[A] RAVI BADRINARAIN GOYAL (E-FILE)	
10	ITA 4804/MUM/2025	2012-13	[A] RAJEEV KISHANPRASAD AGARWAL (E-FILE)	
11	ITA 5723/MUM/2025	2013-14	[A] MAHAVEER KUMAR KANWARLAL RANKA (E-FILE)	
12	ITA 2863/MUM/2025	2018-19	[A] RURBAN SMART INFRA VENTURES (INDIA) PRIVATE LIMITED	
13	ITA 3091/MUM/2025	2018-19	[D] RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED (E-FILE)	
14	ITA 3298/MUM/2025	2022-23	[A] RUBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED	
15	ITA 3664/MUM/2025	2020-21	[D] RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED (E-FILE)	
16	ITA 3947/MUM/2025	2016-17	[D] RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED (E-FILE)	
17	ITA 3948/MUM/2025	2022-23	[D] RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED (E-FILE)	
18	ITA 3547/MUM/2025	2022-23	[A] RAB ENTERPRISES (INDIA) PVT LTD	
19	ITA 3548/MUM/2025	2020-21	[A] RAB ENTERPRISES (INDIA) PRIVATE LIMITED	
20	ITA 3848/MUM/2025	2018-19	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	
21	ITA 3867/MUM/2025	2015-16	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	
22	ITA 3868/MUM/2025	2017-18	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	
23	ITA 3869/MUM/2025	2016-17	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	
24	ITA 3870/MUM/2025	2020-21	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	

**CAUSE LIST OF D BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
25	ITA 3871/MUM/2025	2022-23	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	
26	ITA 3943/MUM/2025	2018-19	[D] DOIT CREATIONS (INDIA) PRIVATE LIMITED (E-FILE)	
27	ITA 3944/MUM/2025	2016-17	[D] DOIT CREATIONS (INDIA) PRIVATE LIMITED (E-FILE)	
28	ITA 3937/MUM/2025	2017-18	[D] RANA KAPOOR (E-FILE)	
29	ITA 3938/MUM/2025	2014-15	[D] RANA KAPOOR (E-FILE)	
30	ITA 3939/MUM/2025	2015-16	[D] RANA KAPOOR (E-FILE)	
31	ITA 3940/MUM/2025	2019-20	[D] RANA KAPOOR (E-FILE)	
32	ITA 3941/MUM/2025	2016-17	[D] RANA KAPOOR (E-FILE)	
33	ITA 3942/MUM/2025	2018-19	[D] RANA KAPOOR (E-FILE)	
34	ITA 4536/MUM/2025	2017-18	[D] RANA KAPOOR (E-FILE)	
35	ITA 4537/MUM/2025	2016-17	[D] RANA KAPOOR (E-FILE)	
36	ITA 8615/MUM/2025	2017-18	[A] RAJENDRA LAXMIPATI KATLA (E-FILE)	
37	ITA 9026/MUM/2025	2018-19	[A] DIMPLE SANJAY JAIN (E-FILE)	
38	ITA 9027/MUM/2025	2019-20	[A] DIMPLE SANJAY JAIN (E-FILE)	
39	ITA 9137/MUM/2025	2017-2018	[A] RELIABLE CONSTRUCTIONS (E-FILE)	
40	ITA 9232/MUM/2025	2013-14	[A] RUBINA ASHU SHAIKH	
41	ITA 9252/MUM/2025	2012-13	[A] RHIDAY GEMS PRIVATE LIMITED (E-FILE)	
42	ITA 9253/MUM/2025	2013-14	[A] RHIDAY GEMS PRIVATE LIMITED (E-FILE)	
43	ITA 9254/MUM/2025	2014-15	[A] RHIDAY GEMS PRIVATE LIMITED (E-FILE)	
44	ITA 9263/MUM/2025	2017-18	[A] MOHD AZAM HASAN SHEIKH (E-FILE)	
45	ITA 828/MUM/2026	2020-21	[A] DELUXE JEWELS (E-FILE)	
46	ITA 952/MUM/2026	2016-17	[A] RAMDEO DHANRAJ BHARADIA (E-FILE)	
47	ITA 1048/MUM/2026	2023-24	[A] DEV MARKETING (E-FILE)	
48	ITA 1533/MUM/2026	2011-2012	[A] RONCH POLYMERS PRIVATE LIMITED (E-FILE)	
49	ITA 1700/MUM/2026	2020-21	[A] RAJESH GOPIKRISHAN SHROFF (E-FILE)	
50	ITA 1701/MUM/2026	2018-19	[D] DIVYA ARUN GORADIA (E-FILE)	

**CAUSE LIST OF D BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

<b>Sri</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
51	ITA 1702/MUM/2026	2018-19	[D] DIVYA ARUN GORADIA (E-FILE)	
52	ITA 1930/MUM/2026	2022-23	[A] R MALL DEVELOPERS PRIVATE LIMITED (E-FILE)	
53	ITA 1931/MUM/2026	2023-24	[A] R MALL DEVELOPERS PRIVATE LIMITED (E-FILE)	
54	ITA 1932/MUM/2026	2024-25	[A] R MALL DEVELOPERS PRIVATE LIMITED (E-FILE)	
55	ITA 1978/MUM/2026	2021-22	[A] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
56	ITA 1403/MUM/2026	2014-15	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
57	ITA 1404/MUM/2026	2015-16	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
58	ITA 1405/MUM/2026	2016-17	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
59	ITA 1406/MUM/2026	2017-18	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
60	ITA 1407/MUM/2026	2018-19	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
61	ITA 1408/MUM/2026	2019-20	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
62	ITA 1409/MUM/2026	2020-21	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
63	ITA 1410/MUM/2026	2021-22	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
64	ITA 1411/MUM/2026	2022-23	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
65	ITA 1412/MUM/2026	2023-24	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
66	ITA 1460/MUM/2026	2024-25	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
67	ITA 2031/MUM/2026	2018-19	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	
68	ITA 2035/MUM/2026	2023-24	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	
69	ITA 2036/MUM/2026	2024-25	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	
70	ITA 2032/MUM/2026	2020-21	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	
71	ITA 2033/MUM/2026	2021-22	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	
72	ITA 2034/MUM/2026	2022-23	[A] RUNWAL CONSTRUCTION PRIVATE LIMITED (SUCCESSOR TO RUNWAL CONSTRUCTION PARTNERSHIP FIRM) (E-FILE)	
73	ITA 2037/MUM/2026	2014-15	[D] RUNWAL DEVELOPERS LIMITED (E-FILE)	
74	ITA 2038/MUM/2026	2018-19	[A] RUNWAL DEVELOPERS LIMITED (SUCCESSOR OF DHRUVA WOOLLEN MILLS PVT. LTD.) (E-FILE)	
75	ITA 2039/MUM/2026	2019-20	[A] RUNWAL DEVELOPERS LIMITED (SUCCESSOR OF DHRUVA WOOLLEN MILLS PVT. LTD.) (E-FILE)	

**CAUSE LIST OF D BENCH FOR 18-MAY-2026 (MONDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
76	ITA 2040/MUM/2026	2020-21	[A] RUNWAL DEVELOPERS LIMITED (SUCCESSOR OF DHRUVA WOOLLEN MILLS PVT. LTD.) (E-FILE)	
77	ITA 2041/MUM/2026	2020-21	[D] RUNWAL DEVELOPERS LIMITED (E-FILE)	
78	ITA 2042/MUM/2026	2021-22	[A] RUNWAL DEVELOPERS LIMITED (SUCCESSOR OF DHRUVA WOOLLEN MILLS PVT. LTD.) (E-FILE)	
79	ITA 2043/MUM/2026	2022-23	[A] RUNWAL DEVELOPERS LIMITED (SUCCESSOR OF DHRUVA WOOLLEN MILLS PVT. LTD.) (E-FILE)	
80	ITA 2044/MUM/2026	2023-24	[A] RUNWAL DEVELOPERS LIMITED (SUCCESSOR OF DHRUVA WOOLLEN MILLS PVT. LTD.) (E-FILE)	
81	ITA 2045/MUM/2026	2023-24	[D] RUNWAL DEVELOPERS PRIVATE LIMITED (E-FILE)	
82	ITA 2046/MUM/2026	2024-25	[D] RUNWAL DEVELOPERS PRIVATE LIMITED (E-FILE)	
83	ITA 2009/MUM/2026	2008-09	[A] DOMBIVLI NAGARI SAHAKARI BANK LTD	
84	ITA 2010/MUM/2026	2010-11	[A] DOMBIVLI NAGARI SAHAKARI BANK LTD	
85	ITA 2011/MUM/2026	2016-17	[A] DOMBIVLI NAGARI SAHAKARI BANK LTD	
86	ITA 2012/MUM/2026	2017-18	[A] DOMBIVLI NAGARI SAHAKARI BANK LTD	
87	ITA 1958/MUM/2026	2015-16	[D] RAJESH MANGALCHAND JHAVERI (E-FILE)	
88	ITA 2018/MUM/2026	2021-22	[A] MARFATIA HASMUKHLAL MAGANLAL	
89	ITA 2019/MUM/2026	2012-13	[A] RUSHIKANT JAYWANTRAO SHINDE	
90	ITA 2020/MUM/2026	N.A	[A] RACHANA SANSAD	
91	ITA 4455/MUM/2026	2022-23 To 2026-27	[A] DAWAT E ISLAMI HIND (E-FILE)	
92	ITA 4456/MUM/2026	2022-23 to 2026-27	[A] DAWAT E ISLAMI HIND (E-FILE)	

  
Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1195/MUM/2024	2014-15	[A] RAJESH JUGRAJ MADHANI	
2	ITA 6943/MUM/2025	2010-11	[A] DIJESH PRAVINCHANDRA DOSHI	
3	ITA 6944/MUM/2025	2012-13	[A] DIJESH PRAVINCHANDRA DOSHI	
4	ITA 6945/MUM/2025	2009-10	[A] DIJESH PRAVINCHANDRA DOSHI	
5	ITA 8123/MUM/2025	2015-16	[A] MUMBAI PORT AUTHORITY (SUCCESSOR TO CHAIRMAN MUMBAI PORT TRUST ERSTWHILE BOMBAY DOCK LABOUR BOARD) (E-FILE)	
6	ITA 8180/MUM/2025	2023-24	[D] MOHANLAL KANAYALAL PAHUJA (E-FILE)	
7	ITA 8181/MUM/2025	2023-24	[A] MOHANLAL KANAYALAL PAHUJA (E-FILE)	
8	ITA 8401/MUM/2025	2018-19	[A] MINA COMMOALES LLP (E-FILE)	
9	ITA 8558/MUM/2025	2018-19	[D] RALLIS INDIA LIMITED (E-FILE)	
10	CO 10/MUM/2026	2018-19	[A] RALLIS INDIA LIMITED	
11	ITA 8802/MUM/2025	2020-21	[A] RAJAN LALCHAND SAHIJWANI (E-FILE)	
12	ITA 8803/MUM/2025	2021-22	[A] RAJAN LALCHAND SAHIJWANI (E-FILE)	
13	ITA 8804/MUM/2025	2022-23	[A] RAJAN LALCHAND SAHIJWANI (E-FILE)	
14	ITA 8805/MUM/2025	2023-24	[A] RAJAN LALCHAND SAHIJWANI (E-FILE)	
15	ITA 8892/MUM/2025	2018-19	[A] MARK STEPHEN LEWIS (E-FILE)	
16	ITA 833/MUM/2026	2011-12	[A] MAYUR GOVINDBHAI PATEL (E-FILE)	
17	ITA 834/MUM/2026	2011-12	[D] MAYUR G PATEL (E-FILE)	
18	ITA 851/MUM/2026	2016-17	[A] DHARNI SAMPDA PRIVATE LIMITED (E-FILE)	
19	ITA 852/MUM/2026	2017-18	[A] DHARNI SAMPDA PRIVATE LIMITED (E-FILE)	
20	ITA 1146/MUM/2026	2013-14	[A] RAJESH GAURISHANKAR PODDAR (E-FILE)	
21	ITA 1147/MUM/2026	2014-15	[A] RAJESH GAURISHANKAR PODDAR (E-FILE)	
22	ITA 1179/MUM/2026	2014-15	[A] DIPS BIOSCIENCE PRIVATE LIMITED (E-FILE)	
23	ITA 1180/MUM/2026	2014-15	[A] DIPS BIOSCIENCE PRIVATE LIMITED (E-FILE)	
24	ITA 1253/MUM/2026	2009-10	[A] RAMESH C SALECHA HUF	

**CAUSE LIST OF D BENCH FOR 19-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 1354/MUM/2026	2016-17	[A] RANGEELA EXPORTS (E-FILE)	
26	ITA 1355/MUM/2026	2017-18	[A] RANGEELA EXPORTS (E-FILE)	
27	ITA 4130/MUM/2026	2016	[D] RANGEELA EXPORTS (E-FILE)	
28	ITA 4131/MUM/2026	2017	[D] RANGEELA EXPORTS (E-FILE)	
29	ITA 1370/MUM/2026	2009-10	[D] RAMESH C SALECHA HUF (E-FILE)	
30	ITA 1373/MUM/2026	2017-18	[D] MAHARASHTRA FILM STAGE & CULTURAL DEV. CORPON. LTD FILMCITY (E-FILE)	
31	ITA 2097/MUM/2026	2022-23	[D] MAHARASHTRA FILM STAGE AN CULTURAL DEV CORPN LTD FILMCITY (E-FILE)	
32	ITA 1464/MUM/2026	2014-15	[A] ROYAL COMPSERVICES PRIVATE LIMITED (E-FILE)	
33	ITA 2049/MUM/2026	2020-21	[A] RAJESH VEDVYAS MISHRA (E-FILE)	
34	ITA 2054/MUM/2026	2020-2021	[A] MINEX METALLURGICAL CO LIMITED (E-FILE)	
35	ITA 2056/MUM/2026	2014-2015	[A] DILIP RAMANLAL DOSHI (E-FILE)	
36	ITA 2065/MUM/2026	2022-23	[A] MULTI MODAL FREIGHT SYSTEM P LTD (E-FILE)	
37	ITA 2074/MUM/2026	2007-08	[A] THE RUBY MILLS LIMITED (E-FILE)	
38	ITA 2083/MUM/2026	2019-20	[A] MAHALAXMI AUTOMOBILES (E-FILE)	
39	ITA 2086/MUM/2026	2018-2019	[A] MOBTARAM KALARAM DEWASI (E-FILE)	
40	ITA 2103/MUM/2026	2016-17	[D] DEUTSCHE ASSET MANAGEMENT (INDIA) PVT. LTD. (E-FILE)	
41	ITA 2105/MUM/2026	2016-17	[D] DIAMOND DEVELOPERS (E-FILE)	

  
Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

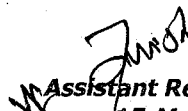
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2144/MUM/2026	2011-12	[A] RAMESH CHANDRA SETHI (SG)	
2	ITA 4800/MUM/2023	2017-18	[A] MR DIVYESH CHANDRAKANT RATHOD	
3	ITA 186/MUM/2024	2017-18	[D] DIVYESH CHANDRAKANT RATHOD (E-FILED)	
4	ITA 1583/MUM/2025	2011-2012	[A] RAJ SHARADKUMAR AGARWAL (E-FILE)	
5	ITA 6468/MUM/2025	2017	[A] RELIABLE REALTOUCH (E-FILE)	
6	ITA 7514/MUM/2025	2009-10	[A] SMT. RUPA PRADIP SHAH (E-FILE)	
7	ITA 7515/MUM/2025	2009-10	[A] SMT. RUPA PRADIP SHAH (E-FILE)	
8	ITA 7705/MUM/2025	2009-10	[A] SMT. RUPA PRADIP SHAH (E-FILE)	
9	ITA 7706/MUM/2025	2010-11	[A] SMT. RUPA PRADIP SHAH (E-FILE)	
10	ITA 8253/MUM/2025	2014-15	[D] M/S. DOSHION WATER SOLUTIONS PVT. LTD (E-FILE)	
11	ITA 8314/MUM/2025	2012-13	[A] RAMILA MAHESH MARU (E-FILE)	
12	ITA 8323/MUM/2025	2017-18	[A] DEVANG KANUBHAI VORA	
13	ITA 8392/MUM/2025	2016-17	[A] DHANAWADE TRANSPORT SERVICE (E-FILE)	
14	ITA 8941/MUM/2025	2018-19	[A] DERIVE INVESTMENTS (E-FILE)	
15	ITA 9337/MUM/2025	2017-18	[A] DYNAMIC CLEANING SOLUTION LLP	
16	ITA 9364/MUM/2025	2011-12	[D] R P DEVELPOERS (E-FILE)	
17	ITA 9392/MUM/2025	2011-12	[D] RCC (SALES) PRIVATE LIMITED (E-FILE)	
18	ITA 99/MUM/2026	2013-14	[A] RAMANAND KIDARNATH INTERNATIONAL	
19	ITA 139/MUM/2026	2021-22	[A] DINESH KANHIALAL JAIN (E-FILE)	
20	ITA 166/MUM/2026	2008-09	[A] RAJESH DAMJI SHAH (E-FILE)	
21	ITA 923/MUM/2026	2017-18	[A] RARE REALTY DEVELOPMENT PVT LTD( FORMERLY ATITHI BUILDERS AND CONSTRUCTORS PVT LTD)	
22	ITA 1207/MUM/2026	2014-15	[A] RUSHABH MOTORS PRIVATE LIMITED (E-FILE)	
23	ITA 1341/MUM/2026	N.A	[A] SHREE DEVKINAGAR JAIN SANGH	
24	ITA 1342/MUM/2026	.NA	[A] SHREE DEVKINAGAR JAIN SANGH	

**CAUSE LIST OF D BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 1628/MUM/2026	2013-14	[A] SMT. REEMA VIVEK KOTHARI	
26	ITA 1705/MUM/2026	2022-23	[D] DEUGRO PROJECTS (INDIA) PRIVATE LIMITED (E-FILE)	
27	ITA 2106/MUM/2026	2022-23	[D] MINAL VAZIRANI (E-FILE)	
28	ITA 2107/MUM/2026	2017-18	[D] D L TANUMAL PRIVATE LIMITED (E-FILE)	
29	ITA 2108/MUM/2026	2010	[D] DAMODSR R. TANK & OTHERS (E-FILE)	
30	ITA 2122/MUM/2026	2015-16	[D] RAJKUMAR GULABCHAND LADNIYA (E-FILE)	
31	CO 170/MUM/2026	2015-16	[A] RAJKUMAR GULABCHAND LADNIYA	
32	ITA 2151/MUM/2026	2017-18	[A] MY OWN ECO ENERGY PVT LTD	
33	ITA 2178/MUM/2026	2007-08	[A] ROOMY EXPORTS (E-FILE)	
34	ITA 2234/MUM/2026	2008-09	[A] MAHARASHTRA STEELS ROLLING MILLS PRIVATE LIMITED (E-FILE)	
35	ITA 2235/MUM/2026	2016-17	[A] R M BHUTHER AND CO (E-FILE)	
36	ITA 2236/MUM/2026	2016-17	[A] R M BHUTHER AND CO (E-FILE)	

  
Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

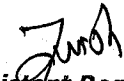
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3985/MUM/2024	2012-13	[D] DHENU BUILDCON INFRA LIMITED (E-FILED)	
2	CO 203/MUM/2025	2012-13	[A] DHENU BUILDCON INFRA LIMITED	
3	ITA 5562/MUM/2024	2012-13	[A] M/S. ROYAL INDIA CORPORATION PVT LTD	
4	ITA 5563/MUM/2024	2013-14	[A] M/S. ROYAL INDIA CORPORATION PVT LTD	
5	ITA 5602/MUM/2024	2013-14	[D] ROYAL INDIA CORPORATION LIMITED (E-FILE)	
6	ITA 5788/MUM/2024	2012-13	[D] ROYAL INDIA CORPORATION LIMITED	
7	ITA 1406/MUM/2025	2015	[D] SHRI RAMESH SHETTY (IRP IN THE CASE OF M/S. ACUTE RETAIL INFRA PRIVATE LIMITED) (E-FILE)	
8	CO 145/MUM/2026	2015	[A] SHRI RAMESH SHETTY IRP IN THE CASE OF MS. ACUTE RETAIL INFRA PRIVATE LIMITED (E-FILE)	
9	ITA 6243/MUM/2025	2008-09	[D] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	
10	ITA 6244/MUM/2025	2009-10	[D] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	
11	ITA 6245/MUM/2025	2010-11	[A] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	
12	CO 92/MUM/2026	2008-09	[A] LLOYDS ENTERPRISES LTD (SUCCESSOR OF RAGINI TRADING AND INVESTMENTS LTD )	
13	CO 93/MUM/2026	2009-10	[A] LLOYDS ENTERPRISES LTD (SUCCESSOR OF RAGINI TRADING AND INVESTMENTS LTD )	
14	CO 94/MUM/2026	2010-11	[A] LLOYDS ENTERPRISES LTD (SUCCESSOR OF RAGINI TRADING AND INVESTMENTS LTD )	
15	ITA 6273/MUM/2025	2016-17	[A] RAJIT RAGHAVAN CHIROMAL	
16	ITA 6311/MUM/2025	2010-11	[A] LATE SHRI MANHARLAL BALVANTRAI MEHTA (E-FILE)	
17	ITA 6998/MUM/2025	2012-13	[D] ROSHAN DIAMOND (E-FILE)	
18	CO 365/MUM/2025	2012-13	[A] ROSHAN DIAMOND	
19	ITA 7739/MUM/2025	2023-24	[D] DHIRAJ OMPRAKASH AGRAWAL (E-FILE)	
20	ITA 7954/MUM/2025	2023-2024	[A] DHIRAJ OMPRAKASH AGRAWAL (E-FILE)	
21	ITA 8783/MUM/2025	2022-23	[A] MOHD IRFAN ANWAR QURESHI (E-FILE)	
22	ITA 8801/MUM/2025	2020-21	[A] MAHENDRA PRATAP SINGH (E-FILE)	
23	ITA 9453/MUM/2025	2018-19	[A] DEEPON PATEL (E-FILE)	
24	ITA 9454/MUM/2025	2018-19	[A] DEEPON PATEL (E-FILE)	

**CAUSE LIST OF D BENCH FOR 21-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
25	ITA 9491/MUM/2025	2020-21	[A] DEEPAK SHINDE (E-FILE)	
26	ITA 9510/MUM/2025	2023-24	[D] RAMCHAND HARDASMAL DHANWANI (E-FILE)	
27	ITA 955/MUM/2026	2010-11	[A] DHIRAJLAL AND COMPANY (E-FILE)	
28	ITA 956/MUM/2026	2010-11	[A] DHIRAJLAL AND COMPANY (E-FILE)	
29	ITA 2241/MUM/2026	2012-13	[A] RATAN JAMSHEDJI BATLIBOI (E-FILE)	
30	ITA 2247/MUM/2026	2016-17	[A] DEUTSCHE ASSET MANAGEMENT (INDIA) PRIVATE LIMITED (E-FILE)	
31	ITA 2262/MUM/2026	2015-16	[D] RUNWAL DEVELOPERS LIMITED (E-FILE)	
32	ITA 2263/MUM/2026	2016-17	[D] RUNWAL DEVELOPERS LIMITED (E-FILE)	
33	ITA 2264/MUM/2026	2017-18	[D] RUNWAL DEVELOPERS LIMITED (E-FILE)	
34	ITA 2293/MUM/2026	2022-23	[D] DEEPIKA SANJAY PATIL (E-FILE)	
35	ITA 2299/MUM/2026	2020-21	[D] RELIANCE UNICORN ENTERPRISES PRIVATE LIMITED (E-FILE)	
36	ITA 2301/MUM/2026	2015-16	[D] DBL TIKAMGARH NOWGAON TOOLWAYS PRIVATE LIMITED (E-FILE)	
37	ITA 2307/MUM/2026	2012-13	[A] M/S. DEVISHA INFRASTRUCTURE PVT LTD	
38	ITA 2315/MUM/2026	NA.	[A] MATUSHRI SANGHVI KAILASHBEN KANTILAL SHAH TRUST	

  
Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 4275/MUM/2019	2006-07	[A] KALYANJI G BHAGAT	
2	ITA 2024/MUM/2020	1983-84	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
3	ITA 2025/MUM/2020	1984-85	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
4	ITA 2026/MUM/2020	1985-86	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
5	ITA 2027/MUM/2020	1986-87	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
6	ITA 2028/MUM/2020	1987-88	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
7	ITA 2029/MUM/2020	1988-89	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
8	ITA 2030/MUM/2020	1989-90	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
9	ITA 2033/MUM/2020	1983-84	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
10	ITA 2034/MUM/2020	1984-85	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
11	ITA 2035/MUM/2020	1985-86	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
12	ITA 2036/MUM/2020	1986-87	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
13	ITA 2037/MUM/2020	1987-88	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
14	ITA 2038/MUM/2020	1988-89	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
15	ITA 2039/MUM/2020	1989-90	[A] SHRI KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	
16	ITA 3384/MUM/2024	2013-14	[D] KIRTI KUMAR HANJARIMAL JAIN (E-FILED)	
17	ITA 5468/MUM/2025	2008-09	[D] HBS REALTORS PRIVATE LIMITED (E-FILE)	
18	ITA 1691/MUM/2026	2025-26	[A] SHREE SRIYADEVI MATHESHWARI CHARITABLE TRUST (E-FILE)	
19	ITA 1746/MUM/2026	2012-13	[D] KRETEKA INVESTMENTS PRIVATE LIMITED (E-FILE)	
20	ITA 8865/MUM/2025	2013-14	[A] HEMANSHU KANTILAL MODY (E-FILE)	
21	ITA 2370/MUM/2026	2013-14	[A] TRIDAT TECHNOLOGIES PVT. LTD. (E-FILE)	
22	ITA 2372/MUM/2026	2026-27	[A] KUDALDESHKAR GAUD BRAHMAN SAHAYOG (E-FILE)	
23	ITA 2426/MUM/2026	2026-27	[A] KUDALDESHKAR GAUD BRAHMAN SAHAYOG (E-FILE)	

**CAUSE LIST OF E BENCH FOR 18-MAY-2026 (MONDAY)**

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

**IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 2412/MUM/2026	2014-15	[D] HARI KRISHNA EXPORTS PRIVATE LIMITED (E-FILE)	
25	ITA 2474/MUM/2026	2013-14	[D] HARI KRISHNA EXPORTS PRIVATE LIMITED (E-FILE)	
26	ITA 2444/MUM/2026	2023-24	[D] TECHNOVA IMAGING SYSTEMS PRIVATE LIMITED (E-FILE)	
27	ITA 2450/MUM/2026	2018-2019	[A] HAMMER PLUS JEWELLERY PRIVATE LIMITED (E-FILE)	
28	ITA 2477/MUM/2026	2019-20	[A] TPGLOBAL CREATIONS PRIVATE LIMITED (E-FILE)	
29	ITA 2481/MUM/2026	2014-15	[A] HARSHALL VINAY KAMAT (E-FILE)	
30	ITA 2482/MUM/2026	2015-16	[A] EROS INTERNATIONAL MEDIA LIMITED (E-FILE)	

  
Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 32/MUM/2025	2020-21	[A] TANISHTHA RAJIV PANDE	
2	ITA 6604/MUM/2025	2018-19	[D] KALA NIKETAN RJP GROUP (E-FILE)	
3	ITA 8283/MUM/2025	2022-23	[A] EYE FOCUS ENTERTAINMENT	
4	BMA 1/MUM/2026	2020-21	[A] JAYA PARMANAND PATEL	
5	ITA 417/MUM/2026	2014-15	[A] HARESH RAJU DASWANI	
6	ITA 2125/MUM/2026	2010-11	[D] KUNAL GOVIND KATARIA	
7	ITA 2364/MUM/2026	2018-19	[A] EROS INTERNATIONAL MEDIA LIMITED (E-FILE)	
8	ITA 2427/MUM/2026	2027-28	[A] SNEHA MANAV FOUNDATION (E-FILE)	
9	ITA 2428/MUM/2026	2027-28	[A] SNEHA MANAV FOUNDATION (E-FILE)	
10	ITA 2430/MUM/2026	2013-14	[A] SARABINDU DHAR (E-FILE)	
11	ITA 2431/MUM/2026	2018-19	[D] SWIKRUTEE FINANCE PRIVATE LIMITED (E-FILE)	
12	ITA 2434/MUM/2026	2026-2027	[A] SHREE LODRA JAIN MITRA MANDAL (E-FILE)	
13	ITA 2440/MUM/2026	2017-18	[A] STATE BANK OF INDIA (E-FILE)	
14	ITA 2453/MUM/2026	2016-17	[A] STATE BANK OF INDIA (E-FILE)	
15	ITA 2442/MUM/2026	2026-27	[A] SUJATA BIRLA FOUNDATION (E-FILE)	
16	ITA 2449/MUM/2026	2015-16	[A] SOLAPUR BIO ENERGY SYSTEMS PRIVATE LIMITED (E-FILE)	

*Jurich*  
Assistant Registrar  
UC 15-May-2026

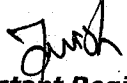
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF E BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

**IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 54/MUM/2025	2022-23	[A] SADANAND BHALCHANDRA SULE (E-FILE)	
2	BMA 3/MUM/2026	2020-2021	[A] SHIVANI DAHANUKAR (E-FILE)	
3	BMA 4/MUM/2026	2021-2022	[A] SHIVANI DAHANUKAR (E-FILE)	
4	ITA 1518/MUM/2026	2013-14	[A] KLEANZONE SYSTEMS INDIA PRIVATE LIMITED (E-FILE)	
5	ITA 7444/MUM/2025	2018-19	[A] ECO RECYCLING LIMITED (E-FILE)	
6	ITA 7942/MUM/2025	2018-19	[A] ECO RECYCLING LIMITED (E-FILE)	
7	ITA 1519/MUM/2026	2014-15	[A] KLEANZONE SYSTEMS INDIA PRIVATE LIMITED (E-FILE)	
8	ITA 1621/MUM/2026	2009-10	[A] KLEANZONE SYSTEMS INDIA PRIVATE LIMITED (E-FILE)	
9	ITA 1658/MUM/2026	2010-11	[A] KLEANZONE SYSTEMS INDIA PRIVATE LIMITES (E-FILE)	
10	ITA 2508/MUM/2026	2015-16	[A] EROS INTERNATIONAL FILMS PRIVATE LIMITED (E-FILE)	
11	ITA 2509/MUM/2026	2017-18	[A] EROS INTERNATIONAL FILMS PRIVATE LIMITED (E-FILE)	
12	ITA 2510/MUM/2026	2018-19	[A] EROS INTERNATIONAL FILMS PRIVATE LIMITED (E-FILE)	
13	ITA 2544/MUM/2026	2017-18	[A] KETAKI VIDYADHAR CHITNIS (E-FILE)	
14	ITA 2567/MUM/2026	2022-23	[A] HORIZON CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
15	ITA 2578/MUM/2026	2025-26	[A] TCS E-SERVE INTERNATIONAL LIMITED (E-FILE)	
16	ITA 2582/MUM/2026	2026-27	[A] HAJI JAMALUDDIN THIM TRUST (E-FILE)	
17	ITA 2588/MUM/2026	2018-2019	[A] HEATHERGREY COLLECTIVE LLP (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF E BENCH FOR 21-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

**IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 5/MUM/2026	2022-23	[A] SHIVANI DAHANUKAR (E-FILE)	
2	BMA 6/MUM/2026	2023-2024	[A] SHIVANI DAHANUKAR (E-FILE)	
3	ITA 459/MUM/2026	2020-21	[A] TRAVEL FOOD SERVICES LIMITED (AS M/S. SNVK HOSPITALITY AND MANAGEMENT PVT LTD MERGED WITH TRAVEL FOOD SERVICE LTD)	
4	ITA 2622/MUM/2026	2016-17	[A] TUSHAR SURYAKANT SHAH (E-FILE)	
5	ITA 2630/MUM/2026	2022-23	[A] ESSAR POWER LIMITED (E-FILE)	
6	ITA 2656/MUM/2026	2019-2020	[A] KURTADE PANCHKROSHI SHIKSHAN PRASARAK MANDAL (E-FILE)	
7	ITA 2698/MUM/2026	2017-18	[A] TRIPTI DUBEY YADAV (E-FILE)	
8	ITA 2710/MUM/2026	2019-2020	[A] HITESH BHUPENDRA SHAH (E-FILE)	
9	ITA 2716/MUM/2026	2017-18	[A] KUNDAN INDUSTRIES LIMITED (E-FILE)	
10	ITA 2717/MUM/2026	2012-13	[D] HARESH MOHANLAL MEHTA (E-FILE)	

  
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UC 15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**

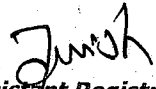
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1729/MUM/2026	2018-19	[A] SEMPLICE CORPORATE SOLUTIONS PRIVATE LIMITED (E-FILE) (fob)	
2	CO 248/MUM/2024	2015-16	[A] JATIN JAYANTILAL DESAI (RECALLED MATTER)	
3	ITA 2443/MUM/2026	2004-05	[D] JOHNSON & JOHNSON PRIVATE LIMITED (E-FILE)	
4	CO 178/MUM/2026	2004-05	[A] JOHNSON AND JOHNSON PRIVATE LIMITED	
5	ITA 2373/MUM/2026	2010-11	[A] JYOTI SATISH NAIK AS WIFE AND LEGAL HEIR OF LATE SATISH P. NAIK (E-FILE)	
6	ITA 1983/MUM/2026	2016-17	[A] FIRSTSOURCE SOLUTIONS LIMITED (E-FILE)	
7	ITA 5162/MUM/2024	A.Y 2014-15	[A] VIKRANT MARKETING (E-FILE)	
8	ITA 5163/MUM/2024	A.Y 2013-14	[A] VIKRANT MARKETING (E-FILE)	
9	ITA 5167/MUM/2024	A.Y 2012-13	[A] VIKRANT MARKETING (E-FILE)	
10	ITA 5168/MUM/2024	A.Y 2011-12	[A] VIKRANT MARKETING (E-FILE)	
11	ITA 5171/MUM/2024	A.Y 2010-11	[A] VIKRANT MARKETING (E-FILE)	
12	ITA 8697/MUM/2025	2012-13	[A] SEBASTIN KINGSLIN	
13	ITA 9120/MUM/2025	2014-15	[D] S K REALTY (E-FILE)	
14	ITA 9036/MUM/2025	2013	[D] S K REALTY (E-FILE)	
15	ITA 6176/MUM/2025	2010-11	[A] JITESH PRAKASHCHANDRA JADAV	
16	ITA 1704/MUM/2025	2010-11	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
17	ITA 1705/MUM/2025	2011-12	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
18	ITA 1706/MUM/2025	2012-13	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
19	ITA 1707/MUM/2025	2013-14	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
20	ITA 1708/MUM/2025	2014-15	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
21	ITA 1709/MUM/2025	2015-16	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
22	ITA 1710/MUM/2025	2016-17	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
23	ITA 1722/MUM/2025	2010-11	[A] VIPUL V BHATT (E-FILE)	
24	ITA 1723/MUM/2025	2011-12	[A] VIPUL V BHATT (E-FILE)	
25	ITA 1724/MUM/2025	2012-13	[A] VIPUL V BHATT (E-FILE)	
26	ITA 1725/MUM/2025	2013-14	[A] VIPUL V BHATT (E-FILE)	
27	ITA 1726/MUM/2025	2014-15	[A] VIPUL V BHATT (E-FILE)	
28	ITA 1727/MUM/2025	2015-16	[A] VIPUL V BHATT (E-FILE)	
29	ITA 1728/MUM/2025	2016-17	[A] VIPUL V BHATT (E-FILE)	
30	ITA 6824/MUM/2025	2021-22	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	

**CAUSE LIST OF F BENCH FOR 18-MAY-2026 (MONDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	ITA 6825/MUM/2025	2022-23	[D] V R CONSTRUCTORS PRIVATE LIMITED (E-FILE)	
32	ITA 6934/MUM/2025	2022-23	[A] V R CONSTRUCTORS PRIVATE LIMITED	
33	ITA 6935/MUM/2025	2021-22	[A] V R CONSTRUCTOR PRIVATE LIMITED	
34	ITA 6936/MUM/2025	2020-21	[A] V R CONSTRUCTOR PRIVATE LIMITED	
35	ITA 662/MUM/2026	2023-24	[D] SNOW MOUNT PROPERTIES PRIVATE LIMITED (E-FILE)	
36	ITA 892/MUM/2026	2017-18	[A] M/S. FAROUK SODAGAR DARVESH AND CO. PVT LTD	
37	ITA 2455/MUM/2026	2007-08	[D] VIVEK TALWAR (E-FILE)	
38	ITA 2458/MUM/2026	2013	[D] URMILA SYNTEX (E-FILE)	
39	ITA 2460/MUM/2026	2010-11	[D] VIVEK TALWAR (E-FILE)	
40	ITA 2462/MUM/2026	2009-10	[D] VIVEK TALWAR (E-FILE)	
41	ITA 2489/MUM/2026	2005-06	[D] JOHNSON & JOHNSON PRIVATE LIMITED (E-FILE)	
42	CO 174/MUM/2026	2005-06	[A] JOHNSON AND JOHNSON PRIVATE LIMITED	
43	ITA 2495/MUM/2026	2013-14	[D] JESUS SUDHIR LALL (E-FILE)	
44	CO 191/MUM/2026	2013-14	[A] JESUS SUDHIR LALL	
45	ITA 1372/MUM/2026	2016-17	[D] FOUNTAINHEAD ENTERTAINMENT PVT. LTD. (E-FILE)	
46	ITA 1530/MUM/2026	2020-21	[A] J AND J CONSULTANTS LLP (E-FILE)	
47	ITA 1714/MUM/2026	2015-16	[A] SUNIL TRADING COMPANY	
48	ITA 2308/MUM/2026	2012-13	[A] SAMRIDHI DEALERS PRIVATE LIMITED	
49	ITA 2309/MUM/2026	2011-12	[A] SAMRIDHI DEALERS PRIVATE LIMITED	
50	ITA 2310/MUM/2026	2013-14	[A] SAMRIDHI DEALERS PRIVATE LIMITED	
51	ITA 2314/MUM/2026	2009-10	[A] SIDDHARTH STRUCTURALS	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**

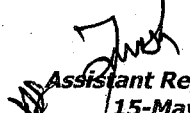
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7182/MUM/2025	2017-18	[A] JAGDISH MADHUKAR CHAUDHARI (HUF) (E-FILE)	
2	ITA 1093/MUM/2026	2013-14	[A] MANIMUDRA VINCOM PRIVATE LIMITED (E-FILE)	
3	ITA 2377/MUM/2026	2026-27	[A] JAPANESE BUDH MANDIR VIHAR TRUST (E-FILE)	
4	ITA 2378/MUM/2026	AAATJ0106E	[A] JAPANESE BUDH MANDIR VIHAR TRUST (E-FILE)	
5	ITA 1681/MUM/2026	2024-2025	[A] FIRST COMMANDMENT FOUNDATION (E-FILE)	
6	ITA 1682/MUM/2026	2025-2026	[A] FIRST COMMANDMENT FOUNDATION (E-FILE)	
7	ITA 116/MUM/2025	2018-19	[D] SHREE SWAMI SAMARTH SOLAR PARK PRIVATE LIMITED (E-FILING)	
8	ITA 5292/MUM/2025	2013-14	[A] J.B.CHEMICALS AND PHARMACEUTICALS LIMITED(SUCCESSOR TO M/S . BHARATI S MODY INVESTMENT PVT LTD)	
9	ITA 6134/MUM/2024	2010-11	[A] MANOJKUMAR BABULAL PUNAMIYA	
10	ITA 7728/MUM/2025	2013-14	[D] JAWAHAR DIAMONDS (E-FILE)	
11	ITA 7793/MUM/2025	2013-14	[A] VANITA SAMAJ (E-FILE)	
12	ITA 8115/MUM/2025	2016-17	[A] VANITA SAMAJ (E-FILE)	
13	ITA 8116/MUM/2025	2017-18	[A] VANITA SAMAJ (E-FILE (SMC))	
14	ITA 8484/MUM/2025	2013-14	[A] JAWAHAR DIAMONDS (E-FILE)	
15	ITA 9201/MUM/2025	2014-15	[D] VGS REALTY CONSTRUCTION PRIVATE LIMITED (E-FILE)	
16	ITA 9202/MUM/2025	2015-16	[D] VGS REALTY CONSTRUCTION PRIVATE LIMITED (E-FILE)	
17	ITA 9203/MUM/2025	2016-17	[D] VGS REALTY CONSTRUCTION PRIVATE LIMITED (E-FILE)	
18	ITA 309/MUM/2026	2018-19	[A] VASHI INFOTECH PARK PREMISES CO OP SOCIETY LTD	
19	ITA 504/MUM/2026	2020-21	[A] SINGIREDDY BAL REDDY (E-FILE)	
20	ITA 1150/MUM/2026	N.A	[A] JANTA KI AWAAZ FOUNDATION (E-FILE)	
21	ITA 1434/MUM/2026	2015-2016	[A] SEEMA HARASIT SANTRA (E-FILE)	
22	ITA 1507/MUM/2026	2026-27	[A] VIMALA ASHOK NAHATA CHARITABLE TRUST (E-FILE)	
23	ITA 1508/MUM/2026	2026-27	[A] VIMALA ASHOK NAHATA CHARITABLE TRUST (E-FILE)	
24	ITA 1650/MUM/2026	2013-14	[A] FARHEEN STEEL TRADERS (E-FILE)	
25	ITA 1704/MUM/2026	2013-14	[D] M/S FOGGIA TRADERS PRIVATE LIMITED (E-FILE)	
26	ITA 1763/MUM/2026	2017-18	[A] SBI RACPC GHATKOPAR WEST BRANCH (E-FILE)	
27	ITA 1831/MUM/2026	2016-17	[A] JURIS MATRIX ADVISORS PRIVATE LIMITED (E-FILE)	
28	ITA 2486/MUM/2026	2017-18	[A] STATE BANK OF INDIA (E-FILE)	
29	ITA 2487/MUM/2026	2013-14	[A] SHANTILAL D PRAJAPATI (E-FILE)	

**CAUSE LIST OF F BENCH FOR 19-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 2503/MUM/2026	2022-23	[D] SANJANA CRYOGENIC STORAGES LTD (E-FILE)	
31	ITA 2505/MUM/2026	2026-27	[A] SUJATA BIRLA FOUNDATION (E-FILE)	
32	ITA 2514/MUM/2026	2019-2020	[A] VIPUL BHAGWANDAS RAJPUT (E-FILE)	
33	ITA 2536/MUM/2026	2021-22	[A] JOSE JACOB KALLARAKAL (E-FILE)	
34	ITA 2560/MUM/2026	2027-2028	[A] SHREE JIVESHWAR MAHADEV MANDIR TRUST (E-FILE)	
35	ITA 2562/MUM/2026	2019-20	[A] VARUN PRAMOD SARAF (E-FILE)	
36	ITA 2587/MUM/2026	2020-21	[A] VACHAN SINGH (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8513/MUM/2025	2016-17	[A] VIKING TECHNOLOGY & TRADE PVT. LTD. (E-FILE)	
2	ITA 472/MUM/2026	2011-12	[D] SAI PALACE HOTELS PVT.LTD (E-FILE)	
3	ITA 1512/MUM/2026	2017-18	[A] MOSE VALLEY EDUCATION TRUST (E-FILE)	
4	ITA 3274/MUM/2024	2014-15	[A] VINAY RAMANLAL SHAH (E-FILING)	
5	ITA 3284/MUM/2024	2016-17	[A] SHRI VINAY RAMANLAL SHAH (E-FILING)	
6	ITA 6625/MUM/2025	2017-2018	[A] UNITED JAIN STUDENTS HOME (E-FILE)	
7	ITA 6887/MUM/2025	2019-20	[A] FAHIM IQBAL KAPADIA	
8	ITA 6888/MUM/2025	2020-21	[A] FAHIM IQBAL KAPADIA	
9	ITA 6889/MUM/2025	2022-23	[A] FAHIM IQBAL KAPADIA	
10	ITA 9500/MUM/2025	2009-10	[D] JIK INDUSTRIES LIMITED (E-FILE)	
11	ITA 47/MUM/2026	2016-17	[A] VIDIP JATIA	
12	ITA 48/MUM/2026	2017-18	[A] VIDIP JATIA	
13	ITA 227/MUM/2026	2014-15	[D] VINOD KUMAR JATIA (H.U.F.) (E-FILE)	
14	ITA 228/MUM/2026	2016-17	[D] VINOD KUMAR JATIA (H.U.F.) (E-FILE)	
15	CO 47/MUM/2026	2016-17	[A] VINOD KUMAR JATIA (H.U.F.)	
16	CO 48/MUM/2026	2014-15	[A] VINOD KUMAR JATIA (H.U.F.)	
17	ITA 229/MUM/2026	2016-17	[D] VIDIP VINOD JATIA (E-FILE)	
18	ITA 230/MUM/2026	2017-18	[D] VIDIP VINOD JATIA (E-FILE)	
19	ITA 684/MUM/2026	2014-15	[A] VIPIN SHERSINGH ARGARWAL (E-FILE)	
20	ITA 685/MUM/2026	2015-16	[A] VIPIN SHERSINGH ARGARWAL (E-FILE)	
21	ITA 722/MUM/2026	2018-19	[A] VIJAS DIGITAL I PVT LTD	
22	ITA 5287/MUM/2024	2018-2019	[A] MUKESH K. JAIN	
23	CO 160/MUM/2026	2012-13	[A] JUZAR MUSTANSIR ANGOOTHIWALA	
24	ITA 3606/MUM/2025	2016-17	[A] MANSUR MEHTA (E-FILE)	
25	ITA 3607/MUM/2025	2017-18	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
26	ITA 3608/MUM/2025	2018-19	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
27	ITA 3609/MUM/2025	2019-20	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
28	ITA 3610/MUM/2025	2020-21	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
29	ITA 3611/MUM/2025	2021-22	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
30	ITA 3612/MUM/2025	2022-23	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
31	ITA 3820/MUM/2025	2017-18	[D] MANSUR ABUBAKER MEHTA (E-FILE)	

**CAUSE LIST OF F BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
32	ITA 1822/MUM/2025	2012-13	[D] JUZAR MUSTANSIR ANGOOTHIWALA (E-FILE)	
33	ITA 3835/MUM/2025	2020-21	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
34	ITA 3836/MUM/2025	2021-22	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
35	ITA 3837/MUM/2025	2022-23	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
36	ITA 9079/MUM/2025	2021-22	[A] M/S. SAMARTH ERECTORS AND DEVELOPERS	
37	ITA 9306/MUM/2025	2022-23	[D] FARAKKA-RAIGANJ HIGHWAYS PRIVATE LIMITED (E-FILE)	
38	ITA 129/MUM/2026	2008-09	[A] M/S. MGN AGRO PROPERTIES PVT LTD	
39	ITA 530/MUM/2026	2021-2022	[A] FAHAD WAGHOO (E-FILE)	
40	ITA 980/MUM/2026	2017-18	[D] MADHU LAXMI CHARITABLE TRUST (E-FILE)	
41	ITA 1297/MUM/2026	2022-23	[A] MANOJ KUMAR DIVAKARAN	
42	ITA 1392/MUM/2026	2022-23	[A] VAISHALI KETAN GANDHI	
43	ITA 3834/MUM/2025	2019	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
44	ITA 1617/MUM/2026	2021-22	[A] VALUE INDUSTRIES LIMITED (E-FILE)	
45	ITA 1719/MUM/2026	2018-19	[A] SHWETA NARENDRA SHIVATARKAR (SMC-E-FILE)	
46	ITA 1720/MUM/2026	2018-19	[A] SHWETA NARENDRA SHIVATARKAR (E-FILE)	
47	ITA 1721/MUM/2026	2018-19	[A] SHWETA NARENDRA SHIVATARKAR (E-FILE)	
48	ITA 1756/MUM/2026	2020-21	[A] MAULIK ARVINDKUMAR DESAI	
49	ITA 1774/MUM/2026	2019	[D] VARSHA P SHAH (E-FILE)	
50	ITA 2138/MUM/2026	2013-14	[A] JAYA-PARMANAND PATEL	
51	ITA 2605/MUM/2026	2013-14	[A] UNITED STEELS ENTERPRISES (E-FILE)	
52	ITA 2620/MUM/2026	2011-12	[A] JAYANT EXTRACTION INDUSTRIES PRIVATE LIMITED (E-FILE)	
53	ITA 2636/MUM/2026	2016-17	[A] VIJAY SANGH MITRA CHS LIMITED (E-FILE)	
54	ITA 2644/MUM/2026	2016-2017	[A] VIJAY TRANSTECH PRIVATE LIMITED (E-FILE)	
55	ITA 2649/MUM/2026	2021-22	[A] MHK BUILDCON LLP (E-FILE)	
56	ITA 2650/MUM/2026	2022-23	[A] MHK BUILDCON LLP (E-FILE)	
57	ITA 2651/MUM/2026	2023-24	[A] MHK BUILDCON LLP (E-FILE)	
58	ITA 2671/MUM/2026	2018-19	[A] VISION WELLBEING TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
59	ITA 2684/MUM/2026	2019-20	[A] JAYANT MITTHALAL JAIN (E-FILE)	
60	ITA 2685/MUM/2026	2010-11	[A] JITESH LALIT DAND (E-FILE)	

  
Assistant Registrar  
15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 9/MUM/2026	2018-19	[D] MOHAMMED AFZAL MUCHHADA (E-FILE)	
2	ITA 465/MUM/2026	2015-16	[A] SANJAY HARISHCAHNDRA WARANG (E-FILE)	
3	ITA 943/MUM/2025	2018-19	[D] FARMERSFORTUNE (INDIA) PRIVATE LIMITED (E-FILING)	
4	ITA 7010/MUM/2025	2017-18	[A] SHILPA RAJENDRA SHAH	
5	ITA 7870/MUM/2025	2016-2017	[A] VINOD BHAGERIA HUF (E-FILE)	
6	ITA 9398/MUM/2025	2017-18	[D] FALCON BUS LINES PRIVATE LIMITED (E-FILE)	
7	ITA 6839/MUM/2025	2017-18	[A] JAGRUT YUVAK CO OP CREDIT SOC LIMITED (E-FILE)	
8	ITA 8541/MUM/2025	2021-22	[A] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
9	ITA 8542/MUM/2025	2022-23	[A] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
10	ITA 8543/MUM/2025	2023-24	[A] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
11	ITA 8544/MUM/2025	2024-25	[A] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
12	ITA 9260/MUM/2025	2022-23	[D] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
13	ITA 9261/MUM/2025	2023-24	[D] SUSHNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
14	ITA 9262/MUM/2025	2024-25	[D] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
15	ITA 408/MUM/2026	2015-16	[A] M/S SURAJ & ASSOCIATES (E-FILE)	
16	ITA 486/MUM/2026	2017-18	[A] UMESH NAROTTAM UDESHI	
17	ITA 886/MUM/2026	2018-19	[D] VEGANESHAN NADAR (E-FILE)	
18	IT(SS)A 427/MUM/2026	2020-21	[A] SMASH FACTOR SPORTS PRIVATE LIMITED (E-FILE)	
19	ITA 411/MUM/2026	2020-21	[A] SADHUBELLA EDUCATION SOCIETY	
20	IT(SS)A 426/MUM/2026	2019-20	[A] SMASH FACTOR SPORTS PRIVATE LIMITED (E-FILE)	
21	ITA 6140/MUM/2025	2012-13	[A] SHRI JAYANT BHOGILAL SHAH	
22	ITA 130/MUM/2026	2017-18	[A] SUBURBAN DEVELOPERS	
23	ITA 1387/MUM/2026	2017-18	[A] SBI AMBERNATH EAST BR (E-FILE)	
24	ITA 1388/MUM/2026	2016-17	[A] STATE BANK OF INDIA ANDHERI IFB BRANCH (E-FILE)	
25	ITA 1423/MUM/2026	2016-17	[A] STATE BANK OF INDIA ZONE EAST MUMBAI (E-FILE)	
26	ITA 1424/MUM/2026	2017-18	[A] STATE BANK OF INDIA ZONE EAST MUMBAI (E-FILE)	
27	ITA 1515/MUM/2026	2019-20	[A] SUMITRA SAHAKARI PATPEDHI MARYADIT (E-FILE)	
28	ITA 1516/MUM/2026	2020-21	[A] SUMITRA SAHAKARI PATPEDHI MARYADIT (E-FILE)	
29	ITA 1612/MUM/2026	2025-26	[A] JAT SAMAJ (E-FILE)	
30	ITA 2133/MUM/2026	2018-19	[A] MR. UDAY KANTILAL DESAI	

**CAUSE LIST OF F BENCH FOR 21-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	ITA 2516/MUM/2026	AADHM9517K	[A] MUKESH D DOSHI HUF (E-FILE)	
32	ITA 2537/MUM/2026	2019-20	[A] MAHESH PUNJALAL PATEL (E-FILE)	
33	ITA 2584/MUM/2026	2017-18	[A] MARSHAL MULTITRADE PRIVATE LIMITED (E-FILE)	
34	ITA 2596/MUM/2026	2018-19	[A] MAHANT CONSTRUCTION LLP (E-FILE)	
35	ITA 2631/MUM/2026	2010-11	[A] MALAR SHARESHOPPE LTD (E-FILE)	
36	ITA 2686/MUM/2026	2011-12	[A] JITESH LALIT DAND (E-FILE)	
37	ITA 2711/MUM/2026	2009-10	[A] JAFAR ALI ANWARULLAH KHAN (E-FILE)	
38	ITA 2718/MUM/2026	2021-22	[A] JACK & JILL APPAREL PRIVATE LTD (E-FILE)	
39	ITA 2736/MUM/2026	2020-21	[A] JANYUVAK KALYAN COOP CREDIT SOCIETY LTS (E-FILE)	
40	ITA 2741/MUM/2026	2015-2016	[A] JAYSHREE JAISING SURVE (E-FILE)	

  
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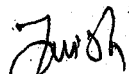
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4529/MUM/2024	2012-13	[A] MRS. SANGEETA SANJAY KUMAR AGARWAL	
2	ITA 3366/MUM/2025	2017-2018	[A] YASHVIKRAM INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
3	ITA 6841/MUM/2025	2018-19	[D] SHREYAS KANTILAL PATEL (E-FILE)	
4	ITA 7269/MUM/2025	2015-16	[A] SWISS FREIGHT (INDIA) PVT.LTD (E-FILE)	
5	ITA 7276/MUM/2025	2020-21	[A] SUNIL INDRAVADAN SHAH (E-FILE)	
6	ITA 8646/MUM/2025	2022-23	[D] GURUKRUPA REALCON INFRA LLP (E-FILE)	
7	ITA 9299/MUM/2025	2013-14	[D] GLENTTRANS SHIPPING & LOGISTICS (I) PRIVATE LIMITED (E-FILE)	
8	ITA 1053/MUM/2026	2011-12	[A] ZOETIS PHARMACEUTICAL RESEARCH PRIVATE LIMITED (E-FILE)	
9	ITA 1643/MUM/2026	2022-23	[A] GOLDENBRICKS CONSUMER PRODUCTS PVT LTD	
10	ITA 1943/MUM/2026	2013-14	[A] SANDEEP MADHUSUDAN PATIL (E-FILE)	
11	ITA 1950/MUM/2026	2013-14	[A] M/S. SARVESH MERCANTILE PRIVATE LIMITED (E-FILE)	
12	ITA 1951/MUM/2026	2014-15	[A] M/S. SARVESH MERCANTILE PRIVATE LIMITED (E-FILE)	
13	ITA 1952/MUM/2026	2015-16	[A] M/S. SARVESH MERCANTILE PRIVATE LIMITED (E-FILE)	
14	ITA 1953/MUM/2026	2018-19	[A] M/S. SARVESH MERCANTILE PRIVATE LIMITED (E-FILE)	
15	ITA 1969/MUM/2026	2014-15	[D] GIRAFFE DEVELOPERS PVT LTD (E-FILE)	
16	ITA 1971/MUM/2026	2022-23	[D] WELLNESS FOREVER HEALTHTECH PRIVATE LIMITED (E-FILE)	
17	ITA 1985/MUM/2026	2027-2028	[A] SHRI RAMANLAL SHAH (PRADIPKUMAR & CO.) CHARITABLE TRUST (E-FILE)	
18	ITA 1986/MUM/2026	2017-18	[A] SUNSHINE PROJECTS PRIVATE LIMITED (E-FILE)	
19	ITA 1987/MUM/2026	2009-10	[A] SAROJ SHYAMSUNDER MITTAL (E-FILE)	

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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7365/MUM/2025	2012-13	[A] SHARAD JADAVJI SHETHIA	
2	ITA 7366/MUM/2025	2013-14	[A] SHARAD JADAVJI SHETHIA	
3	ITA 7367/MUM/2025	2014-15	[A] SHARAD JADAVJI SHETHIA	
4	ITA 7368/MUM/2025	2015-16	[A] SHARAD JADAVJI SHETHIA	
5	ITA 7369/MUM/2025	2016-17	[A] SHARAD JADAVJI SHETHIA	
6	ITA 7370/MUM/2025	2017-18	[A] SHARAD JADAVJI SHETHIA	
7	ITA 7371/MUM/2025	2018-19	[A] SHARAD JADAVJI SHETHIA	
8	ITA 8005/MUM/2025	2018-19	[A] GREATWHITE GLOBAL PVT LTD	
9	ITA 8425/MUM/2025	2014-15	[A] SACHIN LALIT BAJLA (E-FILE)	
10	ITA 8566/MUM/2025	2016-17	[A] THE GREAT EASTERN SHIPPING CO. LTD	
11	ITA 8567/MUM/2025	2017-18	[A] THE GREAT EASTERN SHIPPING CO. LTD	
12	ITA 8568/MUM/2025	2020-21	[A] THE GREAT EASTERN SHIPPING CO. LTD	
13	ITA 1028/MUM/2026	2023-24	[A] VISA DISHAWAL BANIA CASTE TRUST	
14	ITA 1656/MUM/2026	2019-20	[A] SHREE MAHALAXMI NAGARI SAHAKARI PATPEDHI MARYADIT (E-FILE)	
15	ITA 2002/MUM/2026	2018-19	[A] GODREJ CONSUMER PRODUCTS LIMITED	
16	ITA 2003/MUM/2026	2019-20	[A] GODREJ CONSUMER PRODUCTS LIMITED	
17	ITA 2004/MUM/2026	2020-21	[A] GODREJ CONSUMER PRODUCTS LIMITED	
18	ITA 2005/MUM/2026	2021-22	[A] GODREJ CONSUMER PRODUCTS LIMITED	
19	ITA 2006/MUM/2026	2022-23	[A] GODREJ CONSUMER PRODUCTS LIMITED	
20	ITA 2007/MUM/2026	2023-24	[A] GODREJ CONSUMER PRODUCTS LIMITED	
21	ITA 2013/MUM/2026	2018-19	[A] M/S. STATIONERY POINT INDIA LTD	
22	ITA 2014/MUM/2026	2018-19	[A] GURUPREET KAUR GURJIT SINGH MATTA	
23	ITA 2016/MUM/2026	2026-27	[A] GORDHANDAS M. KAPADIA MEMORIAL TRUST	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 6**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2898/MUM/2026	2023-24	[A] SNV AVIATION PRIVATE LIMITED (E-FILE (SG))	
2	ITA 5690/MUM/2025	2013-14	[D] SUDITUL TRADING & INVESTMENT COMPANY PRIVATE LIMITED (E-FILE)	
3	ITA 5949/MUM/2025	2023-24	[A] SWING COMMERCIALS LLP	
4	ITA 5950/MUM/2025	2021-22	[A] SWING COMMERCIALS LLP	
5	ITA 5951/MUM/2025	2022-23	[A] SWING COMMERCIALS LLP	
6	ITA 5953/MUM/2025	2022-23	[A] GOS HAR HOLDINGS PRIVATE LIMITED	
7	ITA 5954/MUM/2025	2023-24	[A] GOS HAR HOLDINGS PRIVATE LIMITED	
8	ITA 5955/MUM/2025	2022-23	[A] GOS HAR ALLIANCE LLP	
9	ITA 5956/MUM/2025	2023-24	[A] GOS HAR ALLIANCE LLP	
10	ITA 5957/MUM/2025	2021-22	[A] GOS HAR ALLIANCE LLP	
11	ITA 5958/MUM/2025	2020-21	[A] GOS HAR ALLIANCE LLP	
12	ITA 6905/MUM/2025	2008-09	[A] SUVIDHA SECURITIES PRIVATE LIMITED (E-FILE)	
13	ITA 7518/MUM/2025	2011-12	[D] SAHAYATA PROPERTIES PRIVATE LIMITED (E-FILE)	
14	ITA 8946/MUM/2025	2011-12	[A] GAJANAN MOTIRAM PATIL (E-FILE)	
15	ITA 8947/MUM/2025	2012-13	[A] GAJANAN MOTIRAM PATIL (E-FILE)	
16	ITA 9496/MUM/2025	2022-23	[D] ZUME INDIA PRIVATE LIMITED (E-FILE)	
17	ITA 6868/MUM/2025	2020-21	[A] ZEE AKAASH NEW PRIVATE LIMITED	
18	ITA 6869/MUM/2025	2019-20	[A] ZEE AKAASH NEWS PRIVATE LIMITED	
19	ITA 6870/MUM/2025	2022-23	[A] ZEE MEDIA CORPORATION LIMITED	
20	ITA 6871/MUM/2025	2019-20	[A] ZEE MEDIA CORPORATION LIMITED	
21	ITA 9076/MUM/2025	2020-21	[A] ZEE MEDIA CORPORATION LTD.	
22	ITA 131/MUM/2026	2021-22	[A] GRAND CUISINES BANQUETS PRIVATE LIMITED	

**CAUSE LIST OF G BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER**

**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 186/MUM/2026	2022-23	[A] SPACLE DIAM PRIVATE LIMITED	
24	ITA 192/MUM/2026	2003-04	[A] SYNERGY ART FOUNDATION LTD	
25	ITA 1898/MUM/2026	2020-21	[A] YASHMITH RAJENDRA CHOUDHARY (E-FILE)	
26	ITA 2025/MUM/2026	2019-20	[A] SUNNY HOME CARE PRIVATE LIMITED (E-FILE)	
27	ITA 2026/MUM/2026	2021-22	[A] SUNNY HOME CARE PRIVATE LIMITED (E-FILE)	
28	ITA 2028/MUM/2026	2023-24	[A] SUNNY HOME CARE PRIVATE LIMITED (E-FILE)	
29	ITA 2027/MUM/2026	2022-23	[A] SUNNY HOME CARE PRIVATE LIMITED (E-FILE)	
30	ITA 2447/MUM/2026	2022-23	[D] SUNNY HOME CARE PRIVATE LIMITED (E-FILE)	
31	ITA 2457/MUM/2026	2021-22	[D] SUNNY HOME CARE PRIVATE LIMITED (E-FILE)	
32	ITA 2048/MUM/2026	2026-27	[A] SHREE BRAHMACHAITANYA MAHARAJ GONDAVALEKAR UPASANA KENDRA BAWALGAON (E-FILE)	
33	ITA 2052/MUM/2026	2026-27	[A] SHREE VISHA SHRIMALI 108 NA GOLNU JAIN SAHYOG GROUP (E-FILE)	
34	ITA 2061/MUM/2026	2019-2020	[A] ZOHER ABBAS KARACHIWALA (E-FILE)	
35	ITA 2062/MUM/2026	2010-11	[A] G TECH INFO TRAINING LIMITED (E-FILE)	
36	ITA 2063/MUM/2026	2026-27	[A] SHREE MAHAVIR FOUNDATION (E-FILE)	
37	ITA 2064/MUM/2026	2026-27	[A] SHRI MAHAVIR FOUNDATION (E-FILE)	
38	ITA 2090/MUM/2026	2015-16	[A] SHREEYAM POWER AND STEEL INDUSTRIES LIMITED (E- FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF G BENCH FOR 21-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER**

**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5553/MUM/2024	2019-20	[A] GOAN HOTELS & REALTY PRIVATE LIMITED	
2	IT(SS)A 1311/MUM/2025	2013-14	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
3	IT(SS)A 1313/MUM/2025	2014-15	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
4	IT(SS)A 1314/MUM/2025	2015-16	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
5	IT(SS)A 1316/MUM/2025	2016-17	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
6	IT(SS)A 1317/MUM/2025	2017-18	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
7	IT(SS)A 1318/MUM/2025	2018-19	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
8	WTA 12/MUM/2025	2009-10	[D] XERXES KRISHNA RAO (E-FILE)	
9	ITA 6092/MUM/2025	2011-12	[D] GEMINI ALUMINIUM TRADING COMPANY PRIVATE LIMITED (E-FILE)	
10	ITA 6093/MUM/2025	2012-13	[D] GEMINI ALUMINIUM TRADING COMPANY PRIVATE LIMITED (E-FILE)	
11	ITA 7033/MUM/2025	2009-10	[D] GEMINI ALUMINIUM TRADING COMPANY PVT. LTD (E-FILE)	
12	ITA 7034/MUM/2025	2010-11	[D] GEMINI ALUMINIUM TRADING COMPANY PRIVATE LIMITED (E-FILE)	
13	ITA 6984/MUM/2025	2011-2012	[D] GALAXY SURFACTANTS LIMITED (E-FILE)	
14	CO 25/MUM/2026 (ITA 6984/MUM/2025)	2011-2012	[A] GALAXY SURFACTANTS LIMITED	
15	ITA 7548/MUM/2025	2017-18	[A] M/S. STARLIGHT SYSTEMS (I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
16	ITA 7549/MUM/2025	2018-19	[A] M/S. STARLIGHT SYSTEMS PRIVATE LIMITED (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
7	ITA 1653/MUM/2026	2017-18	[A] WASUDEO GOVIND WAVAGE (E-FILE)	
8	ITA 1695/MUM/2026	2011-12	[A] GHEWARCHAND LALCHAND JOGANI (E-FILE)	
9	ITA 1765/MUM/2026	2012-13	[A] GHEWARCHAND LALCHAND JOGANI (E-FILE)	
	ITA 1766/MUM/2026	2013-14	[A] GHEWARCHAND LALCHAND JOGANI (E-FILE)	
	ITA 1737/MUM/2026	2019-20	[A] YERROWDA INVESTMENTS LIMITED (E-FILE)	

**CAUSE LIST OF G BENCH FOR 21-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER**

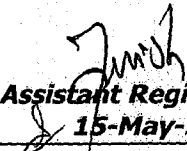
**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 1784/MUM/2026	2019-20	[A] YERROWDA INVESTMENTS LIMITED	
23	ITA 2093/MUM/2026	2015-16	[A] SANJAY VIJAYRAJ PARMAR (E-FILE)	
24	ITA 2098/MUM/2026	2013	[D] GOLDMINES TELEFILMS PRIVATE LIMITED (E-FILE)	
25	ITA 2099/MUM/2026	2014	[D] GOLDMINES TELEFILMS PRIVATE LIMITED (E-FILE)	
26	ITA 2100/MUM/2026	2018	[D] GOLDMINES TELEFILMS PRIVATE LIMITED (E-FILE)	
27	ITA 2101/MUM/2026	2020	[D] GOLDMINES TELEFILMS PRIVATE LIMITED (E-FILE)	
28	ITA 2109/MUM/2026	2022-23	[D] SUBODH SUBHASH RUNWAL (E-FILE)	
29	ITA 2110/MUM/2026	2023-24	[D] SUBODH SUBHASH RUNWAL (E-FILE)	
30	ITA 2127/MUM/2026	2020-21	[A] SMITH AND NEPHEW HEALTHCARE PRIVATE LIMITED	
31	ITA 2128/MUM/2026	2025-26	[A] SHREE YOGESHWAR SHANKAR SEVA SAMITI	
32	ITA 2129/MUM/2026	N.A	[A] SHAD ADAM SHAIKH TRUST	

  
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15-May-2026


**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5016/MUM/2024	2021-22	[A] SKILLNET SOLUTIONS INDIA PRIVATE LIMITED (SG)	
2	ITA 2120/MUM/2015	2010-11	[A] INGERSOLL RAND TECHNOLOGIES AND SERVICES P. LTD	
3	ITA 1507/MUM/2020	2015-16	[A] TIMES GLOBAL BROADCASTING CO. LTD.	
4	ITA 1487/MUM/2021	2016-17	[A] TIMES GLOBAL BROADCASTING COMPANY LTD	
5	ITA 6300/MUM/2024	2021-22	[A] TIMEKEEPERS THE WATCH BOUTIQUE PVT LTD	
6	ITA 908/MUM/2023	2019-20	[A] HINDUSTAN CONSTRUCTION COMPANY LIMITED	
7	ITA 1044/MUM/2024	2018-19	[A] HINDUSTAN CONSTRUCTION COMPANY LIMITED	
8	ITA 6147/MUM/2024	2021-22	[A] SIKKA MBCC INDIA PRIVATE LIMITED	
9	ITA 4909/MUM/2025	2013-14	[D] TATA SONS PRIVATE LIMITED (E-FILE)	
10	ITA 3126/MUM/2026	2022-23	[A] SALERI INDIA PRIVATE LIMITED (E-FILE)	
11	ITA 3125/MUM/2026	2022-23	[A] STATE STREET CORPORATE SERVICES MUMBAI PRIVATE LIMITED (E-FILE)	
12	ITA 8623/MUM/2025	2017-18	[A] SHIVANAND SHIVKANTH MISHRA (E-FILE-SMC)	
13	ITA 1544/MUM/2026	2018-19	[A] MARIA GORETTY BELLA DIAS (SMC)	
14	ITA 1709/MUM/2026	2010-11	[A] AMAR PIYUSH SHAH (SMC)	
15	ITA 1724/MUM/2026	2012-13	[A] MOHAMMED FIROZ YASIN (SMC- E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1171/MUM/2026	2017-2018	[A] INDIA THERMAL POWER PRIVATE LIMITED (E-FILE)	
2	ITA 3141/MUM/2026	2022-23	[A] INDIA MEDTRONIC PRIVATE LIMITED (E-FILE)	
3	IT(TP)A 3327/MUM/2026	2022-2023	[A] SCHREIBER DYNAMIX DAIRIES PRIVATE LIMITED (E-FILE)	
4	ITA 3322/MUM/2026	2022-23	[A] THOMSON REUTERS INTERNATIONAL SERVICES PRIVATE LIMITED (E-FILE)	
5	ITA 1164/MUM/2026	2015-2016	[A] VIJAY RATAN GOVALKAR (SMC-E-FILE)	
6	ITA 1165/MUM/2026	2016-2017	[A] VIJAY RATAN GOVALKAR (SMC-E-FILE)	
7	ITA 1166/MUM/2026	2017-2018	[A] VIJAY RATAN GOVALKAR (SMC-E-FILE)	
8	ITA 1138/MUM/2026	2010-11	[A] ANJALI ROHIT PANCHAL (SMC-E-FILE)	
9	ITA 1155/MUM/2026	2011-12	[A] SHEETAL PARAG DUSANE (SMC- E-FILE)	
10	ITA 1328/MUM/2026	2019-20	[A] SUMIT GUPTA (SMC- E-FILE)	
11	ITA 3374/MUM/2026	2020-2021	[A] SUJATA SUNIL SHINDE (SMC-E-FILE)	
12	ITA 3375/MUM/2026	2021-2022	[A] SUJATA SUNIL SHINDE (SMC-E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF H BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6637/MUM/2024	2021-22	[A] TELEPERFORMANCE GLOBAL BUSINESS PVT. LTD.(FORMERLY KNOWN AS CRM SERVICES INDIA PVT. LTD) (E-FILE (SG))	
2	ITA 8717/MUM/2025	2022-23	[A] TELEPERFORMANCE GLOBAL BUSINESS PVT. LTD. (FORMERLY KNOWN AS CRM SERVICES INDIA PVT. LTD. (E-FILE (SG))	
3	ITA 1899/MUM/2026	2022-23	[A] HCY INDUSTRIAL PARKS PRIVATE LIMITED (E-FILE)	
4	ITA 3459/MUM/2026	2022-23	[A] SP ARMADA OIL EXPLORATION PRIVATE LIMITED (E-FILE)	
5	ITA 1710/MUM/2026	2022-23	[A] DREAM FOUNDATION (TRUST) (SMC)	
6	ITA 1157/MUM/2026	2019-20	[A] VINAY TRILOKCHAND JAIN (SMC-E-FILE)	
7	ITA 3514/MUM/2026	AY-2017-18	[A] MUFADDAL NAJMUDDIN INDOREWALA (SMC-E-FILE)	

  
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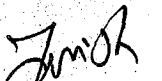
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF H BENCH FOR 21-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**


**IN COURT ROOM 11**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 944/MUM/2026	2022-2023	[A] INDOSPACE BOMMASANDRA LOGISTICS PARK PRIVATE LIMITED (E-FILE)	
2	ITA 3730/MUM/2025	2014-15	[A] RANJAN TALAKSHI VORA (SMC-E-FILE)	
3	ITA 257/MUM/2026	2015-16	[A] GYANCHAND BAKSHARAM GODHWANI (SMC)	
4	ITA 306/MUM/2026	2019-20	[A] NEEPA VIPUL PAREKH (SMC)	
5	ITA 728/MUM/2026	2018-19	[A] KASHMIRA RAJNIKANT DOSHI (SMC)	
6	ITA 898/MUM/2026	2009-10	[A] MANTHAN HASMUKH MODI (SMC)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5529/MUM/2014	2008-09	[A] BLOOMBERG LP	
2	ITA 5530/MUM/2014	2009-10	[A] BLOOMBERG LP	
3	ITA 2289/MUM/2022	2018-19	[A] GE POWER INDIA LTD	
4	ITA 2321/MUM/2022	2017-2018	[A] GLOBEOP HOLDINGS COMPANY (MAURITIUS ) PRIVATE LIMITED	
5	ITA 550/MUM/2023	2018-19	[A] PARAMOUNT PICTURES INTERNATIONAL LIMITED	
6	ITA 920/MUM/2023	2016-2017	[A] PRECILION HOLDINGS LIMITED	
7	ITA 921/MUM/2023	2014-2015	[A] PRECILION HOLDINGS LIMITED	
8	ITA 1020/MUM/2023	2015-16	[A] PRECILION HOLDING LTD.	
9	ITA 1014/MUM/2025	2009-10	[A] STATE BANK OF INDIA (E-FILING)	
10	ITA 1015/MUM/2025	2016-17	[A] STATE BANK OF INDIA (E-FILING)	
11	ITA 1182/MUM/2025	2009-10	[D] STATE BANK OF INDIA (E-FILE)	
12	ITA 1183/MUM/2025	2016-17	[D] STATE BANK OF INDIA (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1390/MUM/2016	2011-12	[D] MSM SATELLITE (SINGAPORE) PTE. LTD ((ROCA))	
2	ITA 2776/MUM/2016	2011-12	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD.)	
3	ITA 2188/MUM/2017	2012-13	[A] MSM SATELLITE (SINGAPORE) PTE LTD	
4	ITA 6882/MUM/2017	2013-14	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD.)	
5	ITA 1237/MUM/2021	2014-15	[A] MSM SATELLITE (SINGAPORE) PTE. LTD. (FORMERLY KNOWN AS SET SATELLITE (SINGAPORE) PTE. LTD. )	
6	ITA 449/MUM/2022	2015-16	[A] MSM SATELITE (SINGAPORE) PTE. LTD	
7	ITA 6903/MUM/2018	2015-16	[A] REUTERS TRANSACTION SERVICES LTD.	
8	ITA 7665/MUM/2019	2016-17	[A] REFINITIV TRANSACTION SERVICES LTD	
9	ITA 356/MUM/2021	2017-18	[A] REFINITIV TRANSACTION SERVICES LTD.	
10	ITA 768/MUM/2022	2018-19	[A] REFINITIV TRANSACTION SERVICES LIMITED	
11	ITA 2339/MUM/2022	2019-20	[A] REFINITIV TRANSACTION SERVICES LIMITED	
12	ITA 8011/MUM/2025	2023-24	[A] REFINITIV TRANSACTION SERVICES LIMITED	
13	ITA 3358/MUM/2023	2020-21	[A] SABRE ASIA PACIFIC PTE. LIMITED.	
14	ITA 6670/MUM/2024	2021-22	[A] GOLDMAN SACHS AND CO. LLC (E-FILE)	
15	ITA 1305/MUM/2025	2022-2023	[A] JYSKE INVEST NYE AKTIEMARKEDER KL (E-FILE)	
16	ITA 2010/MUM/2025	2022-23	[A] FIFTH THIRD MAURITIUS HOLDINGS LIMITED (E-FILE)	
17	ITA 3864/MUM/2025	2018-19	[D] HARI KRISHNA EXPORTS PVT LTD (E-FILE)	
18	ITA 2351/MUM/2026	2019-20	[D] HARI KRISHNA EXPORTS PRIVATE LIMITED (E-FILE)	
19	ITA 2360/MUM/2026	2012-13	[D] HARI KRISHNA EXPORTS PRIVATE LIMITED (E-FILE)	
20	ITA 2362/MUM/2026	2015-16	[D] HARI KRISHNA EXPORTS PRIVATE LIMITED (E-FILE)	
21	ITA 9161/MUM/2025	2012-13	[A] NAVEEN VIRENDRAKUMAR GUPTA	
22	ITA 1217/MUM/2026	2017-18	[A] RINA KALPESH PATEL (E-FILE)	

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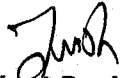
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF I BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2078/MUM/2017	2012-13	[A] FUNDTech INDIA P. LTD	
2	ITA 1021/MUM/2023	2015-16	[A] SA MALLIKA VENTURES LTD.(ERSTWHILE SA WINONA VENTURES LTD. PRIOR TO MERGER)	
3	ITA 831/MUM/2025	2022-23	[A] ATOMSTROYEXPORT	
4	ITA 2041/MUM/2025	2016-17	[A] ALIBABA .COM SINGAPORE E COMMERCE PRIVATE LIMITED	
5	ITA 5869/MUM/2025	2020-21	[A] HARDEEP BHATT	
6	ITA 1167/MUM/2026	2023-24	[A] AMERICAN CHEMICAL SOCIETY (E-FILE)	
7	ITA 1212/MUM/2026	2017-18	[A] FRANCIS XAVIER DSOUZA (E-FILE)	
8	ITA 6314/MUM/2025	2023-24	[A] SHRI AMOL ANANT KULKARNI	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF I BENCH FOR 21-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2093/MUM/2012	2006-07	[D] DEUTSCHE EQUITIES INIDA P.LTD	
2	ITA 2296/MUM/2012	2006-07	[A] DEUTSCHE EQUITIES INIDA P. LTD	
3	ITA 4048/MUM/2012	2007-08	[A] DEUTSCHE EQUITIES INDIA P.LTD	
4	ITA 1976/MUM/2025	2022-2023	[A] DSV AIR AND SEA HOLDINGS INC (AS A SUCCESSOR TO AGILITY HOLDINGS INC) (E-FILE)	
5	IT(TP)A 4053/MUM/2025	2012-13	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
6	IT(TP)A 4054/MUM/2025	2013-14	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
7	ITA 4322/MUM/2025	2012-13	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	
8	ITA 4323/MUM/2025	2013-14	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	
9	IT(IT)A 7717/MUM/2025	2014-15	[D] VILAS RAJARAM HARCHEKAR (E-FILE)	

  
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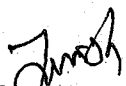
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7349/MUM/2025	2013-14	[A] ZENSAR TECHNOLOGIES LIMITED (E-FILE)	
2	ITA 8106/MUM/2025	2013-14	[D] ZENSAR TECHNOLOGIES LIMITED (E-FILE)	
3	ITA 4985/MUM/2024	2020-21	[A] MARICO LTD	
4	ITA 6377/MUM/2024	2021-22	[A] NTT INDIA PRIVATE LIMITED	
5	ITA 547/MUM/2026	2022-23	[A] ORIENT STAR TRANSPORT, INTERNATIONAL PRIVATE LIMITED	
6	ITA 3423/MUM/2026	2022-23	[A] RESTAURANT BRANDS ASIA LIMITED (E-FILE)	
7	ITA 3338/MUM/2026	2022-23	[A] METTLER-TOLEDO INDIA PRIVATE LIMITED (E-FILE)	
8	ITA 8375/MUM/2025	2017-18	[A] GULREZ NASHIT CHORGHAY (E-FILE(SMC))	
9	ITA 835/MUM/2026	2018-19	[A] PRATHAMESH DATTATRAYA SAWANT (E-FILE(SMC))	
10	ITA 1278/MUM/2026	2019-20	[A] PUJYA SINDHI PANCHAYAT TRUST ((SMC))	
11	ITA 1346/MUM/2026	2017-18	[A] PRATIBHA JAYESH SHAH ((SMC))	
12	ITA 1915/MUM/2026	2011-12	[A] ALKA AJIT SHAH ((SMC))	
13	ITA 1924/MUM/2026	2010-11	[A] MART OVERSEAS PRIVATE LIMITED ((SMC))	
14	ITA 3232/MUM/2026	2017-18	[A] MAHESHKUMAR OMPRAKASH BAJAJ (E-FILE(SMC))	
15	ITA 3237/MUM/2026	2012-13	[A] HEMANT DEVJI THAKKAR HUF (E-FILE(SMC))	
16	ITA 3242/MUM/2026	2014-15	[A] PARESH GOVINDBHAI LUKHI (E-FILE(SMC))	
17	ITA 3249/MUM/2026	2020-21	[A] HETAL VINIT TELI (E-FILE(SMC))	
18	ITA 3261/MUM/2026	2017-18	[A] ZUBAIR AHMED KHAN (E-FILE(SMC))	

  
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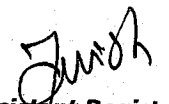
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6626/MUM/2024	2021-22	[A] MAHINDRA & MAHINDRA LIMITED ((ROCA))	
2	ITA 7983/MUM/2019	2015-16	[A] MAHINDRA & MAHINDRA LTD ((ROCA))	
3	ITA 767/MUM/2022	2017-18	[A] MAHINDRA & MAHINDRA LTD ((ROCA))	
4	ITA 2488/MUM/2022	2018-19	[A] MAHINDRA & MAHINDRA LIMITED ((ROCA))	
5	ITA 9233/MUM/2025	2021-22	[A] SHREE ULKA LLP	
6	ITA 9234/MUM/2025	2022-23	[A] SHREE ULKA LLP	
7	ITA 2423/MUM/2026	2022-23	[A] RED HAT INDIA PRIVATE LIMITED (E-FILE)	
8	ITA 5800/MUM/2024	2021-22	[A] RED HAT INDIA PRIVATE LIMITED	
9	ITA 2977/MUM/2017	2012-13	[A] NOVARTIS INDIA LTD ((ROCA))	
10	ITA 4717/MUM/2024	2020-21	[A] ROCHE PRODUCTS (INDIA) PRIVATE LIMITED (E-FILE)	
11	ITA 6573/MUM/2024	2021-22	[A] UNILEVER INDIA EXPORTS LIMITED (E-FILE)	
12	ITA 6945/MUM/2024	2021-22	[A] NYNAS NAPHTHENICS PVT LTD	
13	ITA 4092/MUM/2025	2012-13	[A] TUSHAR IMPEX (E-FILE(SMC))	
14	ITA 1347/MUM/2026	2014-15	[A] VERSOVA SHRE DARSHAN CO OP HSG SOC. LTD ((SMC))	
15	ITA 3120/MUM/2026	2020-2021	[A] NITYANAND NAGAR NO 3 CO-OP HSG SOCIETY LIMITED (E-FILE(SMC))	
16	ITA 3138/MUM/2026	2023-2024	[A] DELHI INTERNATIONAL CARGO TERMINAL PRIVATE LIMITED (E-FILE(SMC))	
17	ITA 3143/MUM/2026	2024-25	[A] ARUN BHUPENDRA CHILDREN TRUST (E-FILE(SMC))	
18	ITA 3144/MUM/2026	2011-2012	[A] SUDIP DILIP SANKHE (E-FILE(SMC))	
19	ITA 3186/MUM/2026	2017-18	[A] SHIV PRAKASH RADHE SHYAM ROONGTA (E-FILE(SMC))	
20	ITA 3190/MUM/2026	2023-2024	[A] LAKSHACHANDI APARTMENT ABCD CO OPERATIVE HOUSING SOCIETY (E-FILE(SMC))	
21	ITA 3191/MUM/2026	2016-17	[A] ANWAR HUSSAIN KARAM HUSSAIN KHAN (E-FILE(SMC))	
22	ITA 3213/MUM/2026	2012-2013	[A] NILKANTH SURENDRA DHEBAR (E-FILE(SMC))	
23	ITA 3355/MUM/2026	2019-20	[A] IMRAN NOOR MOHAMMED SULIA (E-FILE(SMC))	
24	ITA 3356/MUM/2026	2017-18	[A] ANTHONY ROCKEY AVERA (E-FILE(SMC))	
25	ITA 3371/MUM/2026	2013-14	[A] NEW SHANGRILLA CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE(SMC))	

  
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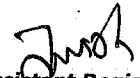
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3750/MUM/2024	2020-21	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
2	ITA 5845/MUM/2024	2021-22	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
3	ITA 147/MUM/2025	2015-16	[A] VOLTAS LIMITED	
4	ITA 490/MUM/2025	2015	[D] VOLTAS LIMITED (E-FILING)	
5	ITA 6723/MUM/2024	2021-22	[A] PWW DISTRIBUTION INDIA PRIVATE LIMITED (E-FILING)	
6	ITA 7972/MUM/2025	2022-23	[A] PWW DISTRIBUTION INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 1819/MUM/2016	2011-12	[A] UBS SECURITIES INDIA P.LTD	
8	ITA 6632/MUM/2024	2021-2022	[A] VALMET FLOW CONTROL PRIVATE LIMITED (E-FILE)	
9	ITA 1585/MUM/2026	2022-23	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
10	ITA 3511/MUM/2026	2022-23	[A] WANHUA INTERNATIONAL INDIA PRIVATE LIMITED (E-FILE)	
11	ITA 2512/MUM/2026	2022-23	[A] THE ALUMNI ASSOCIATION OF SCIENCE COLLEGE NAGPUR (E-FILE(SMC))	
12	ITA 3274/MUM/2026	2017-18	[A] RAMESH SHANTILAL DALAL (E-FILE(SMC))	
13	ITA 3332/MUM/2026	2019-20	[A] AKRUTI ANIL MISTRY (E-FILE(SMC))	
14	ITA 3334/MUM/2026	2017- 2018	[A] M/S ALLIBHAI PREMJI TYREWALLA (E-FILE(SMC))	
15	ITA 3337/MUM/2026	2022-2023	[A] THANE LABOUR LAW PRACTITIONERS ASSOCIATION (E-FILE(SMC))	
16	ITA 3363/MUM/2026	2018-19	[A] PUSHPA S. AMIN (E-FILE(SMC))	
17	ITA 3378/MUM/2026	2016-17	[A] DR ERNEST BORGES MEMORIAL FUND (E-FILE(SMC))	
18	ITA 3431/MUM/2026	2020-2021	[A] CHANDRAKANT MOHANBHAI PATEL (E-FILE(SMC))	
19	ITA 3494/MUM/2026	2015-16	[D] RAMAVTAR INVESTMENT & TRADING COMPANY PRIVATE LIMITED (E-FILE(SMC))	
20	ITA 3498/MUM/2026	2019-20	[A] JACKEY JESWANI (E-FILE(SMC))	
21	ITA 3509/MUM/2026	2012-13	[A] HIREN KIRIT GANDHI (E-FILE(SMC))	
22	ITA 4660/MUM/2023	2018-19	[A] UBS SECURITIES INDIA PRIVATE LIMITED ((ROCA))	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 481/MUM/2013	2008-09	[A] ZENSAR TECHNOLOGIES LTD	
2	CO 67/MUM/2014	2009-10	[A] ZENSR TECHNOLOGIES LTD	
3	ITA 1608/MUM/2014	2009-10	[A] ZENSAR TECHNOLOGIES LTD	
4	ITA 1916/MUM/2015	2010-11	[A] ZENSAR TECHNOLOGIES LTD	
5	ITA 2257/MUM/2015	2010-11	[D] ZENSAR TECHNOLOGIES LTD	
6	ITA 2299/MUM/2014	2009-10	[A] PROCTER & GAMBLE HYGINE & HEALTH CARE LTD (ROCA)	
7	ITA 1372/MUM/2015	2010-11	[A] PROCTER & GAMBLE HYGIENE AND HEALTH CARE LTD (ROCA)	
8	ITA 1366/MUM/2017	2012-13	[A] PROCTER & GAMBLE HYGIENE AND HEALTH CARE LTD (S.G.(ROCA))	
9	ITA 6610/MUM/2017	2013-14	[A] PROCTER & GAMBLE HYGIENE AND HEALTHCARE LTD (S.G.(ROCA))	
10	ITA 7237/MUM/2018	2014-15	[A] PROCTER & GAMBLE HYGIENE AND HEALTH CARE LTD (S.G.(ROCA))	
11	ITA 7518/MUM/2019	2015-16	[A] M/S PROCTER & GAMBLE HYGIENE AND HEALTH CARE LTD. (S.G.(ROCA))	
12	ITA 4217/MUM/2024	2020-2021	[A] PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LIMITED (E-FILED(ROCA))	
13	ITA 6683/MUM/2024	2021-2022	[A] PROCTER & GAMBLE HYGIENE AND HEALTH CARE LIMITED (E-FILE(ROCA))	
14	ITA 1240/MUM/2014	2009-10	[A] PROCTER & GAMBLE HOME PRODUCTS LIMITED	
15	ITA 575/MUM/2015	2010-11	[A] PROCTER & GAMBLE HOME PRODUCTS P.LTD	
16	ITA 4541/MUM/2024	2020-21	[A] PROCTER AND GAMBLE HOME PRODUCTS PRIVATE LIMITED (E-FILED (ROCA))	
17	ITA 1231/MUM/2015	2010-11	[D] PROCTER & GAMBLE HOME PRODUCT LTD	
18	ITA 6447/MUM/2024	2021-2022	[A] PROCTER & GAMBLE HOME PRODUCTS PRIVATE LIMITED (E-FILE (ROCA))	
19	ITA 4660/MUM/2024	2020-21	[A] PROCTER & GAMBLE HEALTH LIMITED ((ROCA))	
20	ITA 6582/MUM/2024	2021-22	[A] PROCTER & GAMBLE HEALTH LIMITED ((ROCA))	
21	IT(TP)A 1873/MUM/2026	2022-23	[A] OC TANNER INDIA PRIVATE LIMITED (E-FILE)	
22	ITA 2476/MUM/2022	2018-19	[A] JAGUAR LAND ROVER INDIA LIMITED ((ROCA))	
23	ITA 4605/MUM/2024	2020-21	[A] MAJESCO SOFTWARE AND SOLUTIONS INDIA PRIVATE LIMITED (E-FILE (ROCA))	
24	ITA 5214/MUM/2024	2021-22	[A] ROCHE PRODUCTS (INDIA) PRIVATE LIMITED	
25	ITA 515/MUM/2026	2022-23	[A] NUCOR REBAR FABRICATION DETAILING AND ESTIMATING SERVICES PRIVATE LIMITED (E-FILE)	
26	ITA 2604/MUM/2026	2022-2023	[A] WNS GLOBAL SERVICES PRIVATE LIMITED (E-FILE)	
27	ITA 1546/MUM/2026	2022-23	[A] YERWADA DEVELOPERS PRIVATE LIMITED	
28	ITA 1693/MUM/2026	2012-13	[A] SONMARG CO OP HOUSING SOCIETY LTD (E-FILE(SMC))	
29	ITA 1732/MUM/2026	2016-17	[A] MAHESH BECHARA KAROTRA (E-FILE(SMC))	

  
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CRD 15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1233/MUM/2018	2007-08	[A] ACCENTURE SERVICES P. LTD	
2	ITA 1607/MUM/2018	2007-08	[D] ACCENTURE SERVICES P.LTD NOW MERGED WITH M/S.ACCENTURE SOLUTIONS PRIVATE LIMITED	
3	ITA 2405/MUM/2022	2017-18	[A] ACCENTURE SOLUTIONS PRIVATE LIMITED	
4	ITA 4673/MUM/2024	2020-21	[A] KONGSBERG MARITIME CM INDIA PRIVATE LIMITE (E-FILE)	
5	ITA 1795/MUM/2025	2013-14	[A] JESAALH SHAH ((SMC) E-FILE)	
6	ITA 2528/MUM/2025	2012-13	[A] CENTEC RRR SYSTEMS AND SENSORS PRIVATE LIMITED (E-FILE (SMC))	
7	ITA 7905/MUM/2025	2022-23	[A] THE BRITISH INSTITUTE OF ENGINEERING AIND TECHNOLOGY (INDIA) PVT LTD	
8	ITA 8413/MUM/2025	2020-2021	[A] RITESHKUMAR VINOD JHA (E-FILE (SMC))	
9	ITA 850/MUM/2026	2022-23	[A] BAKER HUGHES OILFIELD SERVICES INDIA PRIVATE LIMITED (E-FILE)	
10	ITA 864/MUM/2026	2022-23	[A] ESSEL MINING & INDUSTRIES LTD (E-FILE)	
11	ITA 977/MUM/2026	2014-15	[D] EDEL FINANCE COMPANY LIMITED (E-FILE)	
12	ITA 978/MUM/2026	2015-16	[D] EDEL FINANCE COMPANY LIMITE (E-FILE)	
13	CO 153/MUM/2026	2014-15	[A] EDEL FINANCE COMPANY LIMITED	
14	CO 154/MUM/2026	2015-16	[A] EDEL FINANCE COMPANY LIMITE	
15	ITA 1061/MUM/2026	2014-15	[A] EDEL FINANCE COMPANY LIMITED (SUCCESSOR OF EDELWEISS FINVEST LIMITED) (E-FILE)	
16	ITA 1062/MUM/2026	2015-16	[A] EDEL FINANCE COMPANY LIMITED (SUCCESSOR OF EDELWEISS FINVEST LIMITED) (E-FILE)	
17	ITA 979/MUM/2026	2014-15	[D] EDELWEISS RURAL & CORPORATE SERVICES LIMITED (E-FILE)	
18	ITA 1063/MUM/2026	2014-15	[A] M/S EDELWEISS RURAL & CORPORATE SERVICES LIMITED (E-FILE)	
19	CO 138/MUM/2026	2014-15	[A] EDELWEISS RURAL AND CORPORATE SERVICES LIMITED (E-FILE)	
20	ITA 2384/MUM/2026	2022-23	[A] M/S LUBRIZOL INDIA PRIVATE LIMITED (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 19-MAY-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 10/MUM/2026	2022-23	[A] DIMEXON DIAMONDS LIMITED (E-FILE)	
2	ITA 270/MUM/2026	2022-23	[A] DIMEXON DIAMONDS LIMITED (E-FILE)	
3	ITA 8570/MUM/2025	2019-20	[A] DIMEXON DIAMONDS ((SG))	
4	ITA 4295/MUM/2019	2013-14	[A] BAJAJ ELECTRICALS LTD	
5	ITA 5309/MUM/2019	2013-14	[D] M/S. BAJAJ ELECTRICALS LIMITED	
6	ITA 1261/MUM/2021	2016-17	[A] GE POWER INDIA LTD.	
7	ITA 3325/MUM/2023	2017-2018	[A] GE POWER INDIA LIMITED	
8	ITA 546/MUM/2022	2017-28	[A] DEFENSE COUNSEIL INTERNATIONAL SERVICE AND ASSISTANCE INDIA PROJECT OFFICE	
9	ITA 1861/MUM/2022	2018-2019	[A] DEFEMSE CONSEIL INTERNATIONAL SERVICE AND ASSISTANCE INDIA PROJECT OFFICE	
10	ITA 4182/MUM/2024	2020-21	[A] CLEAN MAX ENVIRO ENERGY SOLUTIONS PVT LTD	
11	ITA 4875/MUM/2025	2008-09	[D] BP INDIA PVT LTD (E-FILE)	
12	CO 274/MUM/2025	2008-09	[A] BP INDIA PVT LTD	
13	ITA 7017/MUM/2025	2022-23	[A] AGROCORP INDIA TRADE SERVICES PVT LTD	
14	ITA 7031/MUM/2025	2017-18	[A] LINTAS INDIA PRIVATE LIMITED (E-FILE)	
15	ITA 8827/MUM/2025	2022-23	[A] GRASIM INDUSTRIES LIMITED	
16	IT(TP)A 1046/MUM/2026	2021-22	[A] CHEMINOVA INDIA LIMITED (E-FILE)	

  
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15-May-2026

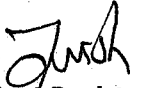
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4180/MUM/2016	2003-04	[A] GLAXO SMITHKLINE PHARMACEUTICALS LTD	
2	ITA 4783/MUM/2016	2003-04	[D] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	
3	ITA 6673/MUM/2018	2004-05	[A] GLAXOSMITHKLINE PHARMACEUTICALS LIMITED	
4	ITA 6874/MUM/2018	2004-05	[D] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	
5	ITA 397/MUM/2019	2005-06	[D] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	
6	ITA 457/MUM/2019	2005-06	[A] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	
7	CO 37/MUM/2018	2003-04	[A] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	
8	CO 15/MUM/2020	2005-06	[A] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	
9	ITA 5649/MUM/2024	2021-22	[A] ADITYA BIRLA SUN LIFE AMC LIMITED	
10	ITA 4037/MUM/2024	2020-21	[A] CWT INDIA PRIVATE LIMITED (E-FILED)	
11	ITA 6727/MUM/2024	2021-22	[A] EVONIK INDIA PRIVATE LIMITED (E-FILING)	
12	ITA 8716/MUM/2025	2022-23	[A] COVESTRO (INDIA) PRIVATE LIMITED (E-FILE)	
13	ITA 8319/MUM/2025	2019-20	[A] DARODI UTKARSH SAHAKARI PATHPEDI LTD (E-FILE (SMC))	
14	ITA 3320/MUM/2026	2022-23	[A] EPL LIMITED (E-FILE)	
15	ITA 3321/MUM/2026	2022-2023	[A] JIOSTAR INDIA PRIVATE LIMITED (SUCCESSOR OF NOVI DIGITAL ENTERTAINMENT PRIVATE LIMITED) (E-FILE)	
16	ITA 3229/MUM/2026	2022-23	[A] THE BOMBAY DYEING AND MANUFACTURING COMPANY LIMITED (E-FILE)	
17	ITA 3505/MUM/2026	2013-14	[A] LAXMICHAND MEGHJI DEDHIA (E-FILE)	
18	ITA 3507/MUM/2026	2016-17	[A] NATIONAL WELFARE FOUNDATION (E-FILE)	
19	ITA 3510/MUM/2026	2022-23	[A] GERRESHEIMER PHARMACEUTICAL PACKAGING MUMBAI PRIVATE LIMITED (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6756/MUM/2024	2021-22	[A] GAMMON INDIA LIMITED	
2	ITA 2379/MUM/2026	2022-23	[A] GAMMON INDIA LIMITED (E-FILE)	
3	ITA 8090/MUM/2025	2015-16	[D] FERANI HOTELS PVT LTD (E-FILE)	
4	ITA 8404/MUM/2025	2018-19	[A] HARITIMA INFRASTRUCTURE PRIVATE LIMITED (E-FILE (SMC))	
5	ITA 7610/MUM/2025	2014-15	[A] ECL FINANCE LIMITED (E-FILE)	
6	ITA 7611/MUM/2025	2015-16	[A] ECL FINANCE LIMITED (E-FILE)	
7	ITA 7612/MUM/2025	2016-17	[A] ECL FINANCE LIMITED (E-FILE)	
8	ITA 7978/MUM/2025	2014-15	[D] ECL FINANCE LIMITED (E-FILE)	
9	ITA 8163/MUM/2025	2016-17	[D] ECL FINANCE LIMITED (E-FILE)	
10	ITA 8162/MUM/2025	2015-16	[D] ECI FINANCE LIMITED (E-FILE)	
11	CO 27/MUM/2026	2014-15	[A] ECL FINANCE LIMITED (E-FILE)	
12	CO 28/MUM/2026	2016-17	[A] ECL FINANCE LIMITED (E-FILE)	
13	CO 29/MUM/2026	2015-16	[A] ECI FINANCE LIMITED (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 18-MAY-2026 (MONDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3229/MUM/2023	2014-15	[A] CHITRA AVDHESH MEHTA (RECALLED MATTER)	
2	ITA 6428/MUM/2024	2010-11	[A] VINOD OMPRAKASH KAINYA (RECALLED MATTER)	
3	ITA 5421/MUM/2025	2017-18	[A] MILIND AMRUT PATIL (E-FILE(RECALLED MATTER))	
4	ITA 7986/MUM/2025	2014	[D] SANJAY V JAIN HUF (E-FILE)	
5	ITA 9310/MUM/2025	2011-12	[A] VISION ENGINEERS (E-FILE)	
6	ITA 9493/MUM/2025	2019-20	[D] SKYTOUCH DEVELOPERS (E-FILE)	
7	ITA 1449/MUM/2026	2012-13	[A] P K INTERNATIONAL EXPORTS LIMITED	
8	ITA 2418/MUM/2026	2020-21	[A] PRASHANT KUMAR MOHANRAO SURKANTI (E-FILE)	
9	ITA 2593/MUM/2026	2013-14	[A] MILIND JASWANTRAI VORA (E-FILE)	
10	ITA 3352/MUM/2026	2017-18	[A] ANTAJI SITAKANT DUBHASHI (E-FILE)	
11	ITA 3354/MUM/2026	2023-24	[A] VAINKUTH PATHAI BHANUSHALI (E-FILE)	
12	ITA 3379/MUM/2026	2017-18	[A] MANGILAL NEMICHAND JAIN (E-FILE)	
13	ITA 3433/MUM/2026	2023-24	[A] SHREE RAJGOR BRAHMIN PRAGATI MANDAL CHARITABLE TRUST (E-FILE)	

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 19-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5550/MUM/2025	2017-18	[A] BANSILAL DEEPACHAND SONI	
2	ITA 6139/MUM/2025	2015-16	[A] SHRI RAMESH MEGHRAJ JAIN HUF	
3	ITA 6792/MUM/2025	2018-19	[A] CHHATRAPATI SHIVAJI MAHARAJ SMARAK SAMITI	
4	ITA 6845/MUM/2025	2010-11	[A] FANCY DIAMONDS INDIA PRIVATE LIMITED (E-FILE)	
5	ITA 6983/MUM/2025	2020-21	[A] MANISH HANSRAJ WADHWA (E-FILE)	
6	ITA 7045/MUM/2025	2010	[D] FANCY DIAMONDS INDIA PRIVATE LIMITED (E-FILE)	
7	ITA 7272/MUM/2025	2011-12	[A] SUMANGAL SHARES & SECURITIES PRIVATE LIMITED (E-FILE)	
8	ITA 7273/MUM/2025	2012-13	[A] SUMANGAL SHARES & SECURITIES PRIVATE LIMITED (E-FILE)	
9	ITA 7887/MUM/2025	2017-18	[D] CASA BUILDERS PVT. LTD. (E-FILE)	
10	ITA 9321/MUM/2025	2017-18	[A] NAIKNAVARE DEVELOPERS AND SUNHAR INFRACOM LLP	
11	ITA 9490/MUM/2025	2015-2016	[A] MATRUMANDIR CO-OP HOUSING SOC LTD (E-FILE)	
12	ITA 33/MUM/2026	2007-08	[A] RAKESH JABARMAL JAIN (E-FILE)	
13	ITA 109/MUM/2026	2018-19	[A] SUDHA RATNA CHARITABLE TRUST (E-FILE)	
14	ITA 1431/MUM/2026	2014-2015	[A] KIRAN FUTERMAL JAIN (E-FILE)	
15	ITA 1452/MUM/2026	2011-12	[A] GANPAT AMRARAMJI PRAJAPATI	
16	ITA 1696/MUM/2026	2012-13	[A] NAGA NAVEEN KUMAR POLAVARAPU (E-FILE)	
17	ITA 1836/MUM/2026	2013-2014	[A] JAYESH PHOOLSHANKAR PANDYA (E-FILE)	
18	ITA 1979/MUM/2026	2022-23	[A] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
19	ITA 1980/MUM/2026	2023-24	[A] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
20	ITA 1981/MUM/2026	2024-25	[A] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
21	ITA 1991/MUM/2026	2011-12	[A] KISHOR NANJI DUBRIYA (E-FILE)	
22	ITA 2940/MUM/2026	2023-24	[D] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
23	ITA 3422/MUM/2026	2017-18	[A] SHRADDHA SHRIDHAR SAWANT (E-FILE)	
24	ITA 3450/MUM/2026	2012-13	[A] VARSHA KHUSHAL DHAROD (E-FILE)	
25	ITA 3451/MUM/2026	2012-13	[A] SUDHIR DAMJI BHARANI (E-FILE)	
26	ITA 3457/MUM/2026	2018-2019	[A] KALPANA SUNIL BHAGAT (E-FILE)	
27	ITA 3458/MUM/2026	2016-17	[A] KAMAL RAMPRASAD GUPTA (E-FILE)	
28	ITA 3460/MUM/2026	2019-20	[A] HIKAL LIMITED (E-FILE)	
29	ITA 3469/MUM/2026	2016-17	[A] NAMRATA SHARMA (E-FILE)	
30	ITA 3471/MUM/2026	2019-2020	[A] MOOSA SULEMAN RINDANI (E-FILE)	
31	ITA 3474/MUM/2026	2017-18	[A] SIDDHARTH NAVINCHANDRA SAVLA (E-FILE)	

  
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 On 15-May-2026


**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 130/MUM/2024	2017-18	[A] SURENDRA MADANLAL MEHTA (RECALLED MATTER)	
2	ITA 7568/MUM/2025	2016-17	[A] SUDHIR RAMESH PATEL	
3	ITA 9078/MUM/2025	2009-10	[A] JAGRUTI JATIN SHAH (DECEASED )	
4	ITA 9295/MUM/2025	2011-12	[D] VIKESH BABULAL JAIN (E-FILE)	
5	ITA 1840/MUM/2026	2014-15	[D] KAMLASHMI BUILDERS (E-FILE)	
6	ITA 1850/MUM/2026	2014-15	[A] SURESH ANANT PATIL	
7	ITA 2583/MUM/2026	2008-09	[A] LATE ASHOK CHAGANLAL JAIN (E-FILE)	
8	ITA 2625/MUM/2026	2020-21	[A] ST. JOHNS MARTHOMA SYRIAN CHURCH (E-FILE)	
9	ITA 2639/MUM/2026	2019-20	[A] RAVINDRA MATADIN MODI (E-FILE)	
10	ITA 2927/MUM/2026	2012-13	[A] GHISULAL SESHMAL RATHOD (E-FILE)	

  
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2025-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 21-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4883/MUM/2025	2015-16	[A] ABA GOVIND GAONKAR (E-FILE)	
2	ITA 4911/MUM/2025	2017-18	[A] MEGHA ADITYA PAWASKAR (E-FILE)	
3	ITA 5237/MUM/2025	2019-20	[A] AUDIO VISION INDIA PVT LTD	
4	ITA 7536/MUM/2025	2010-11	[A] GIRISH NARPATCHAND KANUNGO	
5	ITA 8694/MUM/2025	2011-12	[A] JAYPRAKASH PANNALAL GUPTA	
6	ITA 153/MUM/2026	2012-13	[A] RAJESH DINKAR MORE	
7	ITA 172/MUM/2026	2023-24	[A] DAYARAM LALJI BHANUSHALI HUF (E-FILE)	
8	ITA 1903/MUM/2026	2019-20	[D] JAY MAHAVIRCHAND JAIN (E-FILE)	
9	ITA 2167/MUM/2026	2016-17	[A] VASUNDHARA SARJERAO GHADAGE (E-FILE)	
10	ITA 2494/MUM/2026	2019-20	[A] SOMNATH JANARDAN WAMAN (E-FILE)	

  
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21-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

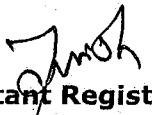
**FOR 18-MAY-2026 (MONDAY)**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	3397	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B		
2	ITA	3398	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B		
3	ITA	3399	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B		
4	ITA	3400	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B		

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	3950	MUM	2024	2014-15	[A] M/S. EKTA CREATIONS PRIVATE LIMITED	E		
2	ITA	4390	MUM	2024	2014-15	[D] EKTA CREATIONS PRIVATE LIMITED (E-FILED)	E	e-filed	

  
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15-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 19-MAY-2026 (TUESDAY)**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND SHRI MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3798	MUM	2026	2022- 23 to 2031- 32	[A] RELIANCE FOUNDATION HOSPITAL TRUST (E-FILE)	D	E-FILE
2	ITA	3799	MUM	2026	2022- 23 to 2031- 32	[A] RELIANCE FOUNDATION HOSPITAL TRUST (E-FILE)	D	E-FILE
3	ITA	3800	MUM	2026	2027- 28 to 2031- 32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH (E-FILE)	D	E-FILE
4	ITA	3801	MUM	2026	2027- 28 to 2031- 32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH (E-FILE)	D	E-FILE
5	ITA	4053	MUM	2026	2027- 28 TO 2031- 32	[A] MANDKE FOUNDATION (E-FILE)	D	E-FILE
6	ITA	4054	MUM	2026	2022- 23 TO 2031- 32	[A] MANDKE FOUNDATION (E-FILE)	D	E-FILE
7	SA	56	MUM	2026	2022- 23 to 2031- 32	[A] RELIANCE FOUNDATION HOSPITAL TRUST	D	
8	SA	57	MUM	2026	2027- 28 to 2031- 32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH	D	
9	SA	65	MUM	2026	2022- 23 TO 2031- 32	[A] MANDKE FOUNDATION (E-FILE)	D	e-file

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5659	MUM	2025	2016- 17	[D] BANK OF BARODA (E-FILE)	B	E-FILE
2	ITA	5707	MUM	2025	2003- 04	[D] BANK OF BARODA (E-FILE)	B	E-FILE
3	ITA	5708	MUM	2025	2005- 06	[D] BANK OF BARODA (E-FILE)	B	E-FILE
4	ITA	5709	MUM	2025	2007- 08	[D] BANK OF BARODA (E-FILE)	B	E-FILE
5	ITA	5710	MUM	2025	2008- 09	[D] BANK OF BARODA (E-FILE)	B	E-FILE
6	ITA	5711	MUM	2025	2009- 10	[D] BANK OF BARODA (E-FILE)	B	E-FILE

  
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15-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 20-MAY-2026 (WEDNESDAY)**

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER  
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	6811	MUM	2025	2020- 2021	[D] BHAVESH RANCHHODDAS MADIAR (E-FILE)	B	E-FILE

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND SHRI ARUN KHODPIA, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	8271	MUM	2025	2014- 15	[A] SONALI SONU SOOD ((SMC))	J	(SMC)

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	9513	MUM	2025	2011- 12	[D] HARMONY ADDITIVES PRIVATE LIMITED (E-FILE)	SMC	E-File

  
**Assistant Registrar  
15-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

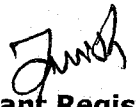
**FOR 21-MAY-2026 (THURSDAY)**

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2542	MUM	2025	2018- 19	[D] SAMMAAN FINSERVE LIMITED (E-FILE)	B	E-FILE

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND SHRI SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1917	MUM	2025	1992- 93	[A] KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	E	
2	ITA	1918	MUM	2025	1992- 93	[A] KALYANJI BHAGAT BY JAYANTILAL K BHAGAT L/H	E	
3	ITA	1919	MUM	2025	1992- 93	[A] KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	E	
4	ITA	2120	MUM	2025	1992- 93	[D] KALYANJI GANGAJAR BHAGAT (E-FILE)	E	E-FILE
5	ITA	2215	MUM	2025	1992- 93	[D] KALYANJI GANGAJAR BHAGAT (E-FILE)	E	e-file

  
**Assistant Registrar  
15-May-2026**